

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/42691/2024	M/S. STAR COMPUTER INSTITUTE PRIVATE LTD. VS REVENSHAW UNIVERSITY, CUTTACK	PRONoy MOHANTY VS	// ()	
2	D-BLAPL/29994/2024	KHIROD @BULU RANA VS STATE OF ODISHA	DURGA PRASAD SANGRAM JIT MALLICK VS	TITILAGARH /397 /2023 ()	AOD20240000510C202400010
3	D-BLAPL/29995/2024	KESHAB MAHANANDA VS STATE OF ODISHA	DURGA PRASAD SANGRAM JIT MALLICK VS	SAINTALA /177 /2023 ()	AOD20240000510C202400009
4	D-BLAPL/29997/2024	RAGHUNATH SAHU VS STATE OF ODISHA	DEBASIS TRIPATHY VS	JARAPADA /96 /2023 ()	AOR20220001665C202400048
5	D-BLAPL/30000/2024	SANJAY SINHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	//0 ()	
6	D-BLAPL/30001/2024	SAMSAD GAJI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 ()	
7	D-BLAPL/30002/2024	YOGESH KUMAR KUSAWAH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 ()	
8	D-BLAPL/30003/2024	MD. TAMIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	//0 ()	
9	D-BLAPL/30004/2024	KRUPASINDHU GOUDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 ()	
10	D-BLAPL/30006/2024	BINOD BAXLA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	//0 ()	
11	D-BLAPL/30011/2024	SIBA JENA @ SHIBA PRASAD JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	FATEGARH /208 /2024 ()	

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12	D-BLAPL/30012/2024	RASMI RANJAN DAKUA VS STATE OF ODISHA	BISWAJIT SAHOO VS	MANCHESWAR P.S. /505 /2024 () //	
13	D-BLAPL/30016/2024	LACHHAMANA SINGH @ LACHHMAN SINGH @ BED VS STATE OF ODISHA	SURESH KUMAR JENA VS	SUBALAYA /135 /2021 () //	
14	D-BLAPL/30017/2024	GANESWAR SINGH VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /191 /2019 () //	
15	D-BLAPL/30022/2024	APOORV RAI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
16	D-BLAPL/30023/2024	BULU BADATYA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /56 /2023 () //	
17	D-BLAPL/30024/2024	SATYESWAR BEHERA VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	MANGALPUR /120 /2024 () //	AOR20220001241C202400007
18	D-BLAPL/30025/2024	SANTOSH KUMAR MOHANTY @ PINTU VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /484 /2024 () //	
19	D-BLAPL/30029/2024	KUNAL KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUSHOTTAMPUR /81 /2024 () //	
20	D-BLAPL/30035/2024	JUGAL SAHOO VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	SPL.TASK FORCE /8 /2022 () //	
21	D-BLAPL/30039/2024	HIMANI JADHAV VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAYAGADA G.R.P. /47 /2024 () //	
22	D-BLAPL/30041/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /147 /2024 () //	
23	D-BLAPL/30043/2024	RATHIA MARNDI	ASIT KUMAR JENA	RAIBANIA /64 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30048/2024	SANKAR BEHERA	BIKRAM CHANDRA GHADEI	SATYABADI /114 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30050/2024	AJEESH P C	RAJIB LOCHAN PATTNAIK	PADWA /44 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30052/2024	MANOJ KHORA	ABHISEK MOHANTY	SUNABEDA /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30056/2024	SUMAN RANBIDA	ANSHUMAN NANDA	SAMBALPUR SADAR /78 /2024	AOR20230000972C202400005
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30061/2024	AULA SEKHAR @ AUL SEKHAR	BIBEKANANDA MAHAPATRA	GHATAGAON /273 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30062/2024	A JAGANNATH	BIBEKANANDA MAHAPATRA	PATNA /86 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30063/2024	KRISHNA DAS	BIBEKANANDA MAHAPATRA	PATNA /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30064/2024	ADEL ESU	BIBEKANANDA MAHAPATRA	GHATAGAON /78 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30068/2024	PINU @ PINUA ROUT	SUSANTA KUMAR ROUT	DHENKANAL SADAR /434 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30074/2024	DEEPAK SAHU	KIRTAN DANG	ANGUL TOWN /701 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30078/2024	NISHTALA VENKATA HARIHAR RAO @ N. V. HARIHAR	ANMAYA KATIKIA	CUTTACK VIGILANCE /11 /2024	
	BLAPL/10106/2024	VS	VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha)	

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35	D-BLAPL/30081/2024	STATE OF ODISHA(VIG.) RABINDRA PARIDA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	GR/0000027/2024 // ()	
36	D-BLAPL/30086/2024	KIRAN KUMAR DALABEHERA @ KIRAN KU. DALABEHERA VS STATE OF ODISHA	SUBHRAJIT KUMAR PATTNAIK VS	BADABAZAR /275 /2024 () //	
37	D-BLAPL/30088/2024	AMIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /174 /2024 () //	
38	D-BLAPL/30094/2024	BUDURA HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /58 /2022 () //	
39	D-BLAPL/30095/2024	SOHAN KHUTEL VS STATE OF ODISHA	SABYASACHI MISHRA VS	KANTABANJI /339 /2024 () //	
40	D-BLAPL/30097/2024	PINTU @ GOUTAM DHARUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	TUREIKELA /265 /2024 () //	
41	D-BLAPL/30098/2024	CHITTARANJAN DAS VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INFCITY PS /351 /2024 () //	
42	D-BLAPL/30099/2024	RAJU DANGARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /223 /2021 () //	
43	D-BLAPL/30100/2024	JAGAN PALAKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /130 /2024 () //	
44	D-BLAPL/30101/2024	KISHAN SAHU @ KRISHNA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /320 /2024 () //	
45	D-BLAPL/30103/2024	NAGENDRA SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	PODIA PS /87 /2022 () //	

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46	D-BLAPL/30104/2024	KOSA MADI VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /127 /2017 () //	
47	D-BLAPL/30108/2024	ABDUL SIDDIK KHAN VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /266 /2018 () //	AOR20230000401C202400026
48	D-BLAPL/30109/2024	LAXMAN KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BHARATPUR PS /619 /2024 () //	
49	D-BLAPL/30111/2024	SUNADHAR TANDI VS STATE OF ODISHA	SURYA KANTA BAG VS	MURIBAHAL /220 /2024 () //	AOR20240000768C202400006
50	D-BLAPL/30114/2024	SARASWATI GOCHHAYAT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /163 /2024 () //	
51	D-BLAPL/30121/2024	GOURA PRASAD MOHAPATRA VS STATE OF ODISHA	RASHMIREKHA NAYAK VS	KHANDAGIRI P.S. /237 /2024 () //	
52	D-BLAPL/30122/2024	SHIBU CHOUHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /364 /2022 () //	
53	D-BLAPL/30130/2024	SAMIT RANJAN MALLICK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	MATHILI /155 /2024 () //	
54	D-BLAPL/30132/2024	UPENDRA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /333 /2023 () //	
55	D-BLAPL/30138/2024	BIJAY KUMAR YADAV VS STATE OF ODISHA	KUMAR KASHYAP VS	SPL.TASK FORCE /36 /2021 () //	AOR20230000401C202400027
56	D-BLAPL/30145/2024	ARUN SHAJU @ HENRY JOHNSON ARUN SHAJU VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //	
57	D-BLAPL/30149/2024	SUKANTA SUNA @ TINKODO SUNA @ TINKODO NABYOMOKESH SAHOO		BARGARH /447 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30151/2024	SUNDHI SURESH	TUKUNA KUMAR MISHRA	SEMILLIGUDA /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30160/2024	PREMSAGAR KALO	BYOMOKESH SAHOO	LEPHRIPADA /45 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30165/2024	PINTU MUNDA	DIBYA PRAKASH MISHRA	KHETRARAJPUR /138 /2022	AOR20220002454C202400162
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30167/2024	GOPAL JENA @ GOPAL CHANDRA JENA	BIDESHI KUMAR GHADEI	GURUDIJHATIA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30168/2024	DIPALIKA MOHANTY	RAMDAS ACHARY	DARGHA BAZAR /90 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30171/2024	SUBASH PALAI @ SUBASH CHANDRA PALAI	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /549 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30179/2024	HRUSIKESH SAHU	SUCHIT KUMAR NAYAK	PADMAPUR /9 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30181/2024	SHAIK NAZIM @ NAJIM	RAMANI KANTA PATTANAİK	NABARANGAPUR TOWN /322 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30191/2024	PINKY MEHER @SUKANTALA	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /118 /2024	AOR20220002454C202400163
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30192/2024	SUDHAKAR SAHOO	DIBYA PRAKASH MISHRA	KHETRARAJPUR /99 /2024	AOR20220002454C202400164
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/42525/2024	RIPUKANTI SUNA	ADV.	//	
		VS	VS	()	

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69	D-CMAPL/42658/2024	MADHUSUDAN SUNA RASHMIRANJAN SWAIN VS STATE OF ODISHA	ADV. VS	// // 0 //	
70	D-CMP/42577/2024	SATYAPRAKASH BEHURIA VS SNEHALATA BEHURIA	MAHESWAR MOHANTY VS	// 0 //	
71	D-CMP/42618/2024	SUJAYA SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
72	D-CMP/42712/2024	AHALYA MALLICK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
73	D-CMP/42727/2024	GIRIDHARI BEHERA VS RAMJI BANCHHOR	NIRANJAN SINGH (1) VS	// 0 //	
74	D-CMP/42742/2024	PREMALATA SAHOO VS GOPAL SAHOO	SOUMYA MISHRA VS	// 0 //	
75	D-CMP/42745/2024	MENKARANI MOHANTY VS DILIP KUMAR SINGH	BIBEKANANDA BHUYAN VS	// 0 //	
76	D-CMP/42755/2024	PREMALATA SAHOO VS GOPAL SAHOO	SOUMYA MISHRA VS	// 0 //	
77	D-CMP/42775/2024	DILIP KUMAR PAL VS SONALI NAYAK	MANOJ KUMAR MOHANTY VS	// 0 //	
78	D-CONTC/42513/2024	SUKANTI MOHANTY VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
79	D-CONTC/42540/2024	JNANENDRA NATH SAHOO VS SANJAY SETH, RAKSHA RAJYA MANTRI-CUM-CHAIRMAN	ADV. VS	// 0 //	

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80	D-CONTC/42542/2024	KRISHNA CHANDRA MAHANTA VS KUNJA BEHARI PRADHAN, PRINCIPAL P.S.COLLEGE, JHUMPURA	ADV. VS	// ()	
81	D-CONTC/42556/2024	GITANJALI ROUT VS SAMBIT KUMAR KAR, BDO, SIMILIA	ADV. VS	// ()	
82	D-CONTC/42562/2024	M SUJAN KUMAR VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()	
83	D-CONTC/42568/2024	BASANTILATA DAS VS BRUNDABAN SATAPATHY, DIRECTOR SECONDARY EDUCATION, KHURDA	ADV. VS	// ()	
84	D-CONTC/42591/2024	NRUTYA GOPAL DAS VS UMA SHANKAR DALAI,SUB-COLLECTOR,KEONJHAR	IN PERSON VS	// ()	AOR20240000908C202400001
85	D-CONTC/42615/2024	ANAM CHARAN MOHANTA VS VISAL SINGH, COLLECTOR AND D.M, KEONJHAR	ADV. VS	// ()	
86	D-CONTC/42620/2024	KALYANI KUMARI RATH VS SALINI PANDIT, IAS	ADV. VS	// ()	
87	D-CONTC/42622/2024	BASANTA KUMAR ROUT VS SALINI PANDIT, IAS	ADV. VS	// ()	
88	D-CONTC/42624/2024	MINATI SAHOO VS SALINI PANDIT, IAS	ADV. VS	// ()	
89	D-CONTC/42626/2024	PRAMOD KUMAR SAHU VS SALINI PANDIT, IAS	SURENDRA KUMAR SAHOO VS	// ()	
90	D-CONTC/42632/2024	SANATAN LENKA VS ARAVIND AGRAWAL, IAS	KUNAL KUMAR SWAIN VS	// ()	
91	D-CONTC/42641/2024	BHARATI GHOSE	ADV.	//	

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		VS	VS	0	
		PRACHI TANAYA GIRI, DEO, BALASORE EDUCATION CIRCLE		//	
92	D-CONTC/42645/2024	SATYABAN SAHOO	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, COMM.-CIM-SECRETARY		//	
93	D-CONTC/42646/2024	TILU PATEL	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
94	D-CONTC/42657/2024	BAIDYANATH DAS	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
95	D-CONTC/42661/2024	DR. BIPRA CHARAN MAHAKUDA	ADV.	//	
		VS	VS	0	
		ARABINDA AGARWAL, COMMISSIONER-CUM-SECRETARY, DEPT. HIGHER EDUCATION		//	
96	D-CONTC/42684/2024	BIJAY KUMAR BALIYARSINGH	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S,		//	
97	D-CONTC/42690/2024	GOLAK BIHARI SAHOO	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S,		//	
98	D-CONTC/42699/2024	SURESH CHANDRA PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S,		//	
99	D-CONTC/42702/2024	NARAHARI MALLICK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S,		//	
100	D-CONTC/42719/2024	JITESWAR NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S,		//	
101	D-CONTC/42720/2024	DHUBAL BALIHARSINGH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S,		//	
102	D-CONTC/42723/2024	CHITA RANJAN PODHA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/42724/2024	SHALINI PANDIT, I.A.S, BIBHUTI BHUSAN PANDA VS	ADV. VS	// // ()	
104	D-CONTC/42726/2024	SHALINI PANDIT, I.A.S, BIDYADHARA BEHERA VS	ADV. VS	// // ()	
105	D-CONTC/42728/2024	SHALINI PANDIT, I.A.S, GOPAL CHANDRA DALABEHERA VS	ADV. VS	// // ()	
106	D-CONTC/42730/2024	SHALINI PANDIT, I.A.S, NILAMBAR MALLICK VS	ADV. VS	// // ()	
107	D-CONTC/42731/2024	SHALINI PANDIT, I.A.S, EVENSWAR PRADHAN VS	ADV. VS	// // ()	
108	D-CONTC/42758/2024	SHALINI PANDIT, I.A.S, PARAMANANDA BEHERA VS	ADV. VS	// // ()	
109	D-CONTC/42769/2024	ABHIMANYU BEHERA, BEO, KOIRA DILLIP KUMAR SAHOO VS	ADV. VS	// // ()	
110	D-CONTC/42780/2024	SATYABRATA SAHU, I.A.S, SUNIL KUMAR HOTH VS	ADV. VS	// // ()	
111	D-CRLA/30009/2024	JYOTI RANJAN MISHRA, I.A.S, KHITISH KUMAR ACHARYA VS	DEVASHIS PANDA VS	MAHANGA /5 /2021 ()	
112	D-CRLA/30019/2024	STATE OF ODISHA VICTIM VS	BHABANI SHANKAR DASPARIDA VS	BALASORE SADAR /293 /2015 ()	
113	D-CRLA/30021/2024	STATE OF ODISHA SANJUKTA PADHIARY VS	AMITAV TRIPATHY VS	NAYAGARH /126 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLA/30072/2024	BUKUNA BEHERA @ PINKU VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /299 /2022 () //	
115	D-CRLA/30117/2024	MANOJ BEHERA @ SUSHANTA @ OLLA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /467 /2020 () //	
116	D-CRLA/30126/2024	MANJULATA BEHERA VS STATE OF ODISHA	VISWAJEET MALLICK VS	NAUGAON /225 /2022 () //	
117	D-CRLA/30174/2024	GYANA RANJAN SWAIN @ SADHUA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	NAUGAON /228 /2022 () //	AOR20220002820C202400012
118	D-CRLA/30175/2024	NARAYAN CHANDRA PRADHAN VS STATE OF ODISHA	AKASH BHUYAN VS	TALASARI MARINE /21 /2018 () //	
119	D-CRLA/30183/2024	CHIKUN @ TRILOCHAN NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	KHAJURIPADA /42 /2021 () //	
120	D-CRLA/30186/2024	PRATAP MALLIK VS STATE OF ODISHA	AMARESH DAS VS	/ /0 () //	
121	D-CRLA/30188/2024	SANTOSH SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	HINJILI /141 /2022 () //	AOR20220001247C202400004
122	D-CRLA/30190/2024	CHANDAN KUMAR RANA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /56 /2023 () //	
123	D-CRLA/30193/2024	SUCHISMITA BEHERA @ PRUSTY VS STATE OF ODISHA(VIG.)	BIGYAN KUMAR SHARMA VS	/ /0 () //	
124	D-CRLA/30194/2024	JAYARAM PUJARI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KORAPUT TOWN /195 /2024 () //	
125	D-CRLMA/30195/2024	MANISHA MOHANTY	NIROD KUMAR SAHU	BHANDARIPOKHARI /190 /2023	

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		VS	VS	()	
126	D-CRLMC/29998/2024	AVISEKA SAHOO FAKIR MOHAN PRADHAN	SAROJ RANJAN SUBUDHI	SAMAL /64 /2024	//
		VS	VS	()	
127	D-CRLMC/30007/2024	STATE OF ODISHA LALA @ SK.SAHID AKHTAR	SOUMYA RANJAN DAS	BRAHMANITARANG /43 /2020	//
		VS	VS	()	
128	D-CRLMC/30018/2024	STATE OF ODISHA BINAPANI NAYAK	AJAYA KUMAR BARAL	CUTTACK VIGILANCE /50 /2009	//
		VS	VS	()	
129	D-CRLMC/30038/2024	STATE OF ODISHA(VIG.) ARABINDA SAHOO	VISWAJEET MALLICK	/ /0	//
		VS	VS	()	
130	D-CRLMC/30051/2024	ASHESH SETHI DHANANJAYA HOTA	SUBHRANSU BHUSAN SARANGI	/ /0	//
		VS	VS	()	
131	D-CRLMC/30053/2024	BIKRAMDEV MISHRA PINKI SAHOO	BHABANI SHANKAR DASPARIDA	KHANDAPARA /248 /2024	//
		VS	VS	()	
132	D-CRLMC/30057/2024	STATE OF ODISHA KALIA@ASWANI@MANTU JENA	DEBASIS SAHOO	RAMACHANDRAPUR /161 /2023	//
		VS	VS	()	
133	D-CRLMC/30059/2024	STATE OF ODISHA PURENDRA KUMAR SETHY	BIDYADHAR MANSING	INFOCITY PS /402 /2023	//
		VS	VS	()	
134	D-CRLMC/30066/2024	STATE OF ODISHA SHASAN PANI	AMIT BISWAL	R.UDAYAGIRI /28 /2023	//
		VS	VS	()	
135	D-CRLMC/30067/2024	STATE OF ODISHA PRADIP PRADHAN	AMIT BISWAL	SHERAGADA /152 /2022	//
		VS	VS	()	
136	D-CRLMC/30073/2024	STATE OF ODISHA AKRAM KHAN	BIKASH KUMAR DASH	BOUDH /173 /2021	//
		VS	VS	()	

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137	D-CRLMC/30076/2024	STATE OF ODISHA RAJIV JAIN VS M/S OCL INDIA LTD., SUNDARGARH	MANAS RANJAN SAMANTARAY VS	// /0 ()	
138	D-CRLMC/30082/2024	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// /0 ()	
139	D-CRLMC/30113/2024	KUNU KISHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// DHARUADIHI /97 /2023 ()	
140	D-CRLMC/30115/2024	RAJESH PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /237 /2024 ()	AOD20240000364C202400042
141	D-CRLMC/30118/2024	SHASHIKANTA ROUT VS STATE OF ODISHA	DHARMENDRA SETHY VS	// OUPADA /55 /2023 ()	
142	D-CRLMC/30131/2024	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// JAGATSINGPUR /674 /2021 ()	
143	D-CRLMC/30134/2024	BEDABYASA ROUT@BABLU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// THELKOLOI PS /23 /2021 ()	
144	D-CRLMC/30137/2024	RANJAN BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// KUMBHARAPARA /181 /2024 ()	
145	D-CRLMC/30139/2024	FIROJ MALLICK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// MOHANA /56 /2023 ()	
146	D-CRLMC/30140/2024	CHITTARANJAN CHOUDHURY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// MAHILA P.S.(BBSR) /109 /2024 ()	
147	D-CRLMC/30142/2024	TAPAN KUMAR AGRAWAL VS STATE OF ODISHA	SATYABRATA PANDA VS	// TARBHA /231 /2015 ()	

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148	D-CRLMC/30144/2024	CHHINASMITA CHOUDHURY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MAHILA P.S.(BBSR) /109 /2024 () //	
149	D-CRLMC/30157/2024	SAROJ KUMAR SETHY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	JANKIA P.S. /132 /2020 () //	
150	D-CRLMC/30162/2024	SAROJ KUMAR SETHY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	JANKIA P.S. /137 /2020 () //	
151	D-CRLMC/30169/2024	MAHESH KUMAR JENA @ BAPI NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TANGARPALI /146 /2019 () //	
152	D-CRLMC/30172/2024	AJIT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
153	D-CRLMC/30178/2024	SARANGADHARA PATALASINGH @ SARAGADHARA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /84 /2021 () //	
154	D-CRLMC/30182/2024	SAROJ KUMAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	PARADEEP /70 /2022 () //	
155	D-CRLMC/30184/2024	BIRANCHI NARAYAN DAS MOAHAPATRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MARINE PS AT PARADIP /12 /2021 () //	
156	D-CRLMC/30185/2024	SANKAR BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	GOSANINUAGAM /11 /2013 () //	
157	D-CRLMP/30047/2024	SWEETY SATAPATHY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 () //	
158	D-CRLMP/30055/2024	SANJAYA PATEL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KUCHINDA /365 /2024 () //	
159	D-CRLMP/30060/2024	URMILA SETHI	ARJUNA CHARANA BEHERA	//0	

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		VS	VS	()	
160	D-CRLMP/30120/2024	STATE OF ODISHA ROHIT ROSHAN MOHANTY	DEVASHIS PANDA	// INFOCITY PS /440 /2024	AOR20220001247C202400005
		VS	VS	()	
161	D-CRLMP/30129/2024	STATE OF ODISHA SURYA ENTERPRISES, SUNDARAGARH	NIHAR RANJAN MOHANTY	// / /0	
		VS	VS	()	
162	D-CRLMP/30187/2024	STATE OF ODISHA CHANDRA SEKHAR BISWAL	GANESH PRASAD MOHANTY	// / /0	
		VS	VS	()	
163	D-CRLREV/30010/2024	STATE OF ODISHA RABINDRA KUMAR SAHU	ARIJEET MISHRA	// BAHALDA /48 /2024	
		VS	VS	()	
164	D-CRLREV/30089/2024	STATE OF ODISHA RAMA CHANDRA BEHERA	PRASANTA KUMAR NANDA	// CHATRAPUR /280 /2021	
		VS	VS	()	
165	D-CRP/42706/2024	STATE OF ODISHA SUKANTA KUMAR PRADHAN	MANASH RANJAN BAUG	// / /	AOD20240000783C202400019
		VS	VS	()	
166	D-FAO/42639/2024	HARIHAR MISHRA SARBESWAR LENKA	KUNAL KUMAR SWAIN	// / /	
		VS	VS	()	
167	D-FAO/42709/2024	STATE OF ODISHA AHALYA BEWA @ DEI	DEEPALI MAHAPATRA	// / /	
		VS	VS	()	
168	D-JCRLA/30096/2024 JCRLA/163/2024	UNION OF INDIA RAMESH @ CHINTAMANI BEHERA	ADV. VS	// SEA BEACH /26 /2015	
		VS	VS	()	
169	D-MACA/42557/2024	STATE OF ODISHA SAILABALA @ SOILABALA SAHU	BIRANCHI NARAYAN RATH	// ADHOC ADDL. DISTRICT AND SESSIONS JUDGE, (FTSC), PURI(Puri)	
		VS	VS	()	
		SIBARAM PARIDA		//	
170	D-MACA/42668/2024	AMULYA KUMAR SAHOO	SUSANT KUMAR MOHANTY	// / /	
		VS	VS	()	

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171	D-MACA/42673/2024	PARAMESWAR DHAL SASIBHUSAN SAHU VS DASARATH CHAND	SUSANT KUMAR MOHANTY VS	// // 0 //	
172	D-MACA/42677/2024	SAILABALA DALEI VS AKULA RANA	SUSANT KUMAR MOHANTY VS	// // 0 //	
173	D-MACA/42740/2024	JIJ URLAKA VS R.K. ROADWAYS,RAIPUR	AKASH KUMAR PATAJOSHI VS	// // 0 //	AOR20220001834C202400053
174	D-MACA/42782/2024	D.M., NATIONAL INSURANCE CO.LTD., NAYAPARA VS MAHINDRI BEHERA	PRAMOD KUMAR TRIPATHY VS	// // 0 //	
175	D-MACA/42798/2024	THE D.M, NATIONAL INSURANCE CO. LTD., SAMBALPUR VS SHIBA NAG	PRAMOD KUMAR TRIPATHY VS	// // 0 //	
176	D-MACA/42799/2024	D.M.,NATIONAL INSURANCE CO.LTD., CUTTACK VS PRABATI BARIK	PRAMOD KUMAR TRIPATHY VS	// // 0 //	
177	D-MACA/42804/2024	D.M., NATIONAL INSURANCE CO.LTD., NAYAPARA VS BAISHNABA CHARAN BARIK	PRAMOD KUMAR TRIPATHY VS	// // 0 //	
178	D-MACA/42809/2024	D.M., NATIONAL INSURANCE CO.LTD., NAYAPARA VS PRADEEP KUMAR SAHU	PRAMOD KUMAR TRIPATHY VS	// // 0 //	
179	D-MATA/42688/2024	SUBHALAXMI SETHY VS TUKUNA SETHY	SUSANTA KUMAR TRIPATHY VS	// // 0 //	
180	D-RPFAM/42609/2024	SARITA MOHANTY@SWAIN VS BIRANCHI NARAYAN SWAIN	BHASKAR CHANDRA PANDA VS	// // 0 //	
181	D-RPFAM/42621/2024	SANJAY KUMAR SAHOO VS SABITA SAHOO	GOPAL KRUSHNA MOHANTY VS	// // 0 //	

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182	D-RPFAM/42790/2024	MAHENDRA NAIK VS BEAUTY NAIK	GEETANJALI MAJHI VS	// 0 //	
183	D-RSA/42715/2024	NITYANANDA MOHAPATRA VS BHARATI SAHOO	NARAYAN PRASAD PARIJA VS	// 0 //	
184	D-RVWPET/42576/2024	ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA VS THE COLLECTOR CUM DISTRICT MAGISTATE, GANJAM	KUSHOK KUMAR PANIGRAHI VS	// 0 //	
185	D-RVWPET/42671/2024	RASH BEHARI DASH VS KAILASH CHANDRA DASH	ADV. VS	// 0 //	
186	D-TRP(C)/42589/2024	SONALI NAIK@NAYAK VS CHANDAN NAIK	BINAYA BHUSAN ROUTRAY VS	// 0 //	
187	D-TRP(C)/42607/2024	PINKI DAS VS MANOJ KUMAR DAS	ARJUNA CHARANA BEHERA VS	// 0 //	
188	D-TRP(C)/42616/2024	RASMITA SWAIN VS MANAS RANJAN MOHAPATRA	SANJAY KUMAR BEHERA VS	// 0 //	
189	D-TRP(C)/42623/2024	AMRITA SAHOO VS ANUP MOHAPATRA	NITYANANDA BEHURIA VS	// 0 //	
190	D-TRP(C)/42664/2024	AKSHAY CHANDRA MAHAPATRA VS LEEJASHREE MOHAPATRA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202400118
191	D-WA/42584/2024	JYOTIRMAYA PATEL VS STATE OF ORISSA	PRAKASH KUMAR ROUT VS	// 0 //	
192	D-WA/42588/2024	STATE OF ODISHA VS RABINDRA KUMAR BARIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000172C202400180
193	D-WA/42633/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	LOD20240000172C202400181

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		VS	VS	()	
194	D-WA/42637/2024	MAHENDRA KUMAR NAYAK STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	LOD20240000200C202400107
		VS	VS	()	
195	D-WA/42640/2024	NIRANJAN PANDA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	LOD20240000194C202400131
		VS	VS	()	
196	D-WA/42705/2024	DEBENDRA KUMAR MISHRA STATE OF ODISHA	SANGRAM JENA,A.G.A	//	LOD20240000172C202400182
		VS	VS	()	
197	D-WA/42713/2024	SUCHITRA SUCHISMITA OJHA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	LOD20240000194C202400132
		VS	VS	()	
198	D-WA/42714/2024	BAIKUNTHA MAHAPATRA THE DIRECTOR , ST AND SC DEVELOPMENT, MINOR	PRASANT KUMAR MISHRA, A.G.A	//	LOD20240000200C202400108
		VS	VS	()	
199	D-WA/42716/2024	SRIKANTA ROUT STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400183
		VS	VS	()	
200	D-WP(C)/42489/2024	AJAYA KUMAR MISHRA M/S SAI OM TOURS AND TRANSPORT PVT. LTD., PUR	VIJIT PATNAIK	//	
		VS	VS	()	
201	D-WP(C)/42490/2024	UNION OF INDIA ORIENT CONSTRUCTIONS PVT LTD	SASWAT KUMAR ACHARYA	//	AOR20220001380C202400010
		VS	VS	()	
202	D-WP(C)/42491/2024	STATE OF ODISHA KSHAMA KARA GIRI	DHANESWAR BEHERA	//	AOD20240000276C202400075
		VS	VS	()	
203	D-WP(C)/42492/2024	STATE OF ODISHA RAMESH KASHYAP	SITANSU MOHAN SINGH	//	
		VS	VS	()	
204	D-WP(C)/42493/2024	STATE OF ODISHA RATIKANTA SENAPATI	SITANSU MOHAN SINGH	//	
		VS	VS	()	

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205	D-WP(C)/42494/2024	STATE OF ODISHA MANORAMA NAYAK VS	SITANSU MOHAN SINGH VS	// // 0	
206	D-WP(C)/42495/2024	STATE OF ORISSA BHASKARA CHANDRA JENA VS	SITANSU MOHAN SINGH VS	// // 0	
207	D-WP(C)/42496/2024	STATE OF ORISSA MAHENDRA KUMAR SWAIN VS	SHARMISTHA SAMAL VS	// // 0	
208	D-WP(C)/42497/2024	STATE OF ODISHA NRUSINGHA ROUT VS	SITANSU MOHAN SINGH VS	// // 0	
209	D-WP(C)/42498/2024	STATE OF ODISHA SRIDHARA OJHA VS	SITANSU MOHAN SINGH VS	// // 0	
210	D-WP(C)/42499/2024	STATE OF ORISSA BIDYADHAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0	
211	D-WP(C)/42500/2024	STATE OF ODISHA ABHIMANYU SINGH VS	SITANSU MOHAN SINGH VS	// // 0	
212	D-WP(C)/42501/2024	STATE OF ORISSA NIRUPAMA DASH VS	SHARMISTHA SAMAL VS	// // 0	
213	D-WP(C)/42502/2024	STATE OF ODISHA LIPU KUMAR PANDA VS	SITANSU MOHAN SINGH VS	// // 0	
214	D-WP(C)/42503/2024	STATE OF ORISSA BHAGIRATHI PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
215	D-WP(C)/42504/2024	STATE OF ODISHA TUNA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0 //	

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216	D-WP(C)/42505/2024	ANITA KUMARI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
217	D-WP(C)/42506/2024	GANGADHAR SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //	
218	D-WP(C)/42507/2024	CHETTY SUJATA, JEYPORE VS ADDL. COMNR OF CGST AND CE, BBSR	RAMESH CHANDRA JENA VS	// 0 //	
219	D-WP(C)/42508/2024	BINODINI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
220	D-WP(C)/42509/2024	KISHORE CHANDRA SAMANTRAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
221	D-WP(C)/42510/2024	SULOCHANA PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
222	D-WP(C)/42511/2024	MANJULATA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
223	D-WP(C)/42512/2024	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
224	D-WP(C)/42514/2024	GOVINDA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
225	D-WP(C)/42515/2024	GIRISH CHANDRA GOCHHAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
226	D-WP(C)/42516/2024	MALATI MANJARI PATNAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
227	D-WP(C)/42517/2024	DAMBARUDHAR SAHOO	SHARMISTHA SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/42518/2024	PURNA CHANDRA PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/42519/2024	K.RAVANA APPA RAO	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/42520/2024	SUMITRA NAYAK @ GOND	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/42521/2024	BAIDHAR BEHERA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/42522/2024	RAMESH CHANDRA NAYAK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/42523/2024	DAYA SAGAR KALTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/42524/2024	PONEER HIAL	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/42526/2024	PRAVAKAR DEHURY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/42527/2024	SAROJINI ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/42528/2024	NABA KISHORE SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/42529/2024	MAA SANKAT TARINI PRIMARY FISHERMEN COOPERATIVE SOCIETY MALLPURI	SHARMISTHA SAMAL	//	
		VS	VS	0	

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239	D-WP(C)/42530/2024	STATE OF ODISHA CHAITAN MAJHI VS	SHARMISTHA SAMAL VS	// // 0	
240	D-WP(C)/42531/2024	STATE OF ODISHA MAYADHAR SAHU VS	SHARMISTHA SAMAL VS	// // 0	
241	D-WP(C)/42532/2024	STATE OF ODISHA DHANESWAR BARAL VS	GOPINATH MISHRA VS	// // 0	
242	D-WP(C)/42533/2024	ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR BIDESHI PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
243	D-WP(C)/42534/2024	STATE OF ODISHA NARAYAN BHOI VS	MANAS PATI VS	// // 0	AOR20220001535C202400099
244	D-WP(C)/42535/2024	STATE OF ODISHA YARLAGADDA CHARAN VEERA VENKATA SATYA VS	BIBHU PRASAD S.MALLICK VS	// // 0	AOD20240000510C202400011
245	D-WP(C)/42536/2024	COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH MANJULA MOHANTA VS	SHARMISTHA SAMAL VS	// // 0	
246	D-WP(C)/42537/2024	STATE OF ODISHA HIMANSU BHUSAN BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// // 0	
247	D-WP(C)/42538/2024	ANITA RANI DAS PABAN KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // 0	
248	D-WP(C)/42539/2024	STATE OF ODISHA KUNI MAHAPATRA VS	SHARMISTHA SAMAL VS	// // 0	
249	D-WP(C)/42541/2024 WP(C)/24869/2024	STATE OF ODISHA JOGESWAR BEHERA @ BARIK VS MAHANADI COALFIELDS LTD., ANGUL	BIBHU PRASAD PANDA VS	// // 0 0	

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250	D-WP(C)/42543/2024	DEGU BODEK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
251	D-WP(C)/42544/2024	ANJAN KUMAR NAYAK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
252	D-WP(C)/42545/2024	SUBUDHI BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
253	D-WP(C)/42546/2024	ABHAYA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
254	D-WP(C)/42547/2024	PRAMOD CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
255	D-WP(C)/42548/2024	TUKUNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
256	D-WP(C)/42549/2024	MAHARGA MAJHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
257	D-WP(C)/42550/2024	SURESH BISWAL @ SURESH CHANDRA BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
258	D-WP(C)/42551/2024	MAHESH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
259	D-WP(C)/42552/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
260	D-WP(C)/42553/2024	SAMIR KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
261	D-WP(C)/42554/2024	BIRABAR BHAISAL	SHARMISTHA SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/42555/2024	BIKASH PANIGRAHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/42558/2024	MADHUSUDAN DASH	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/42559/2024	TUKUNA CHOUDHURY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/42560/2024	SIRISH CHANDDRA NAIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/42561/2024	PRADOSH KUMAR PANDA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/42563/2024	BASANTA DALEI	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/42564/2024	ROHITA KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/42565/2024	BASUDEV HOTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/42566/2024	BHAGYALATA BEHERA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/42567/2024	RAMESH CHANDRA SWAIN	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/42569/2024	BISWANATH SWAIN	SHARMISTHA SAMAL	//	
		VS	VS	0	

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273	D-WP(C)/42570/2024	STATE OF ODISHA DHARANIDHAR JALLY VS	SHARMISTHA SAMAL VS	// // 0	
274	D-WP(C)/42571/2024	STATE OF ODISHA SWALEHA AHEMMED VS	ANUP KUMAR PATTNAIK VS	// // 0	
275	D-WP(C)/42572/2024	RESERVE BANK OF INDIA SURJYA KANTA CHOUDHURY VS	SHARMISTHA SAMAL VS	// // 0	
276	D-WP(C)/42573/2024	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
277	D-WP(C)/42574/2024	STATE OF ODISHA SWALEHA AHMED VS	ANUP KUMAR PATTNAIK VS	// // 0	
278	D-WP(C)/42575/2024	RESERVE BANK OF INDIA BASANT KUMAR SAHOO VS	BRAHMANANDA TRIPATHY VS	// // 0	
279	D-WP(C)/42578/2024	STATE OF ODISHA AKANKSHITA MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0	
280	D-WP(C)/42579/2024	STATE OF ODISHA IBRAHIM KHAN VS	SHARMISTHA SAMAL VS	// // 0	
281	D-WP(C)/42580/2024	STATE OF ODISHA SWALEHA AHEMMED VS	ANUP KUMAR PATTNAIK VS	// // 0	
282	D-WP(C)/42581/2024	RESERVE BANK OF INDIA RAJENDRA NARAYAN PANDA VS	SHARMISTHA SAMAL VS	// // 0	
283	D-WP(C)/42582/2024	STATE OF ODISHA SANTOSH KUMAR MALLICK VS	BRAHMANANDA TRIPATHY VS	// // 0	

MANAGING DIRECTORE, ODISHA STATE SC AND ST DEVELOPMENT FINANCE COOPERATIVE CORPORATION LTD., BBSR

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284	D-WP(C)/42583/2024	BHASKAR KADRAKA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
285	D-WP(C)/42585/2024	MD. ALAM VS STATE OF ORISSA	RAJIV KUMAR MAHANTA VS	// 0 //	
286	D-WP(C)/42586/2024	SANTILATA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
287	D-WP(C)/42587/2024	RAGHUNATH RAUL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
288	D-WP(C)/42590/2024	RAIMANI BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	
289	D-WP(C)/42592/2024	SK. ALIZAN VS SK. AJAM	SHAIK ABDUL NAYEEM VS	// 0 //	
290	D-WP(C)/42593/2024	GANESH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
291	D-WP(C)/42594/2024	BISWANATH BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR PATI VS	// 0 //	
292	D-WP(C)/42595/2024 WP(C)/24874/2024	KRUTIBASH JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
293	D-WP(C)/42596/2024	MANORANJAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
294	D-WP(C)/42597/2024	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //	
295	D-WP(C)/42598/2024	RAJESH CHAUDHURY	SANKAR PRAASAD PANI	//	

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	WP(C)/24880/2024	VS	VS	0	
		ORISSA STATE POLLUTION CONTROL BOARD, BBSR		//	
296	D-WP(C)/42599/2024	BISWAMBAR ROUT	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/42600/2024	BILASINI PRADHAN	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42601/2024	MUKESH BHOI	AGASTI KANUNGO	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/42602/2024	RANGA @ RANGABATI JENA	DEBASIS SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/42603/2024	RATIKANTA BEHERA	PRAKASH CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/42604/2024	SUBASH BISWAS	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		ELECTION OFFICER-CUM-B.D.O., MAHAKALPADA, KENDRAPARA		//	
302	D-WP(C)/42605/2024	SUDHIR BARIK	PRAKASH CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/42606/2024	M/S MAA KANAKDURGA ENTERPRISES, BBSR	SUBHANKAR ROUT	//	
	WP(C)/24899/2024	VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/42608/2024	DR. RANJAN MAHANANDA	SANGRAM KESHARI BURMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/42610/2024	SAROJ KUMAR MAHARANA	GYANENDRA KUMAR PARIDA	//	
		VS	VS	0	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, BBSR		//	
306	D-WP(C)/42611/2024	ISWAR RAM SAHU	SATYAJIT SAMAL	//	
		VS	VS	0	

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307	D-WP(C)/42612/2024	STATE OF ODISHA BIDYADHAR ROUT VS	SRINIBASH SATAPATHY VS	// // 0	
308	D-WP(C)/42613/2024	THE LAND ACQUISITION OFFICER, SAMBALPUR MAGUNI DHAR SAHU VS	VENUGOPAL MAHAPATRA VS	// // 0	
309	D-WP(C)/42614/2024	UNION OF INDIA BAINA CHARAN PANDA VS	SIBA PRASAD SWAIN VS	// // 0	
310	D-WP(C)/42617/2024	STATE OF ODISHA SANJAY KUMAR SETHY VS	KUNAL KUMAR SWAIN VS	// // 0	
311	D-WP(C)/42619/2024	STATE OF ODISHA ANIRUDHA BEURIA VS	SATYAJIT SAMAL VS	// // 0	
312	D-WP(C)/42625/2024	STATE OF ODISHA PARAMESWAR SENAPATI VS	DIBYARANJAN BEHERA VS	// // 0	
313	D-WP(C)/42627/2024	STATE OF ODISHA SUBHASHREE SAHOO VS	DR.BINOD KUMAR MISHRA VS	// // 0	
314	D-WP(C)/42628/2024	STATE OF ODISHA BINOD BIHARI NAYAK VS	SATYAJIT SAMAL VS	// // 0	
315	D-WP(C)/42629/2024	STATE OF ODISHA BEENAPANI TRIPATHY VS	AMIT KUMAR SAA VS	// // 0	
316	D-WP(C)/42630/2024	STATE OF ODISHA PRAKASH CHANDRA NAIK VS	BASUDEV BARIK VS	// // 0	
317	D-WP(C)/42631/2024	COLLECTOR CUM D.M. ANGUL HARMOHAN MOHANTY VS	AMIT KUMAR SAA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/42634/2024	SADASIVA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400078
319	D-WP(C)/42635/2024	NAROTTAM PRADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
320	D-WP(C)/42636/2024	SUBHAS CHANDRA PASAYAT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400077
321	D-WP(C)/42638/2024	KAMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
322	D-WP(C)/42642/2024	LOKNATH SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
323	D-WP(C)/42643/2024	KHETRABASI LENKA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //	
324	D-WP(C)/42644/2024	RUDRADEV NAIK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
325	D-WP(C)/42647/2024	SAROJINI BHUYAN @ PATRA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
326	D-WP(C)/42648/2024	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
327	D-WP(C)/42649/2024	DR. MRS. RATNA SENGUPTA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
328	D-WP(C)/42650/2024 WP(C)/24901/2024	PINKINA SAMANTARAY VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
329	D-WP(C)/42651/2024	SIDDHARTH BARAL	ITISHREE TRIPATHY	//	

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		VS	VS	()	
		SUPERINTENDENT, BOLANGIR CIRCLE, ODISHA		//	
330	D-WP(C)/42652/2024	SOUBHAGINI SAMAL	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/42653/2024	SUJATA MAJHI	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/42654/2024	PURNA CHANDRA SWAIN	DHANESWAR BEHERA	//	AOD20240000276C202400079
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/42655/2024	M/S.PRASHANT ROUT, JAGATSINGHPUR	DEBASISH HAZRA	//	
		VS	VS	()	
		THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, SUNDERGARH		//	
334	D-WP(C)/42656/2024	DR. SANGITA NAIK	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/42659/2024	RANJITA SETHI	DEBABRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/42660/2024	MADAN MOHAN PATTNAIK	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
337	D-WP(C)/42662/2024	SANTI LATA DAS	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/42663/2024	SARAT KUMAR SAMANTARAY	DHANESWAR BEHERA	//	AOD20240000276C202400080
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/42665/2024	UPENDRA BHOI	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/42666/2024	RAJENDRA KUMAR TRIPATHY	SATYAJIT SAMAL	//	
		VS	VS	()	

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341	D-WP(C)/42667/2024	STATE OF ODISHA ANJANA SHUKLA VS	SACHIDANANDA PADHEE VS	// // 0	
342	D-WP(C)/42669/2024	STATE OF ODISHA CHARAN SEBAK SATPATHY VS	KUNAL KUMAR SWAIN VS	// // 0	
343	D-WP(C)/42670/2024	STATE OF ODISHA MANOJ KUMAR JENA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
344	D-WP(C)/42672/2024	STATE OF ODISHA SUDARSHAN SWAIN VS	NIRANJAN NAYAK VS	// // 0	
345	D-WP(C)/42674/2024	STATE OF ODISHA BASANTI DEVI@ SADHANGI VS	HRUDANANDA TRIPATHY VS	// // 0	
346	D-WP(C)/42675/2024	THE BRANCH MANAGER, S.B.I., KALYANINAGAR BRANCH, CUTTACK KARUNAKAR BEHERA VS	NIRANJAN BISWAL VS	// // 0	
347	D-WP(C)/42676/2024	STATE OF ORISSA ANJALI PATNAIK VS	MIHIR SEKHAR SAHOO VS	// // 0	
348	D-WP(C)/42678/2024	STATE OF ODISHA JAGABANDHU TRIPATHY VS	NIRANJAN BISWAL VS	// // 0	
349	D-WP(C)/42679/2024	STATE OF ORISSA BENUMADHAB SATPATHY VS	SATYA RANJAN MOHAPATRA VS	// // 0	
350	D-WP(C)/42680/2024	THE COLLECTOR AND D.M. KORAPUT SWAGATIKA MINZ VS	NIHAL RATH VS	// // 0	
351	D-WP(C)/42681/2024	STATE OF ODISHA BALEMUKHI MURMU VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	

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352	D-WP(C)/42682/2024	K.DANDAPANI PATRO VS CHIEF MANAGER, UNION BANK OF INDIA, COURTPETA BRANCH, BERHAMPUR	P. ANUP DASH VS	// 0	
353	D-WP(C)/42683/2024	SRIRAM KISAN VS STATE OF ODISHA	NIHAL RATH VS	// 0	
354	D-WP(C)/42685/2024	ABHIRAM MOHANTY VS STATE OF ODISHA	P. V. BALAKRISHNA VS	// 0	
355	D-WP(C)/42686/2024	DIBYA RANJAN KINDO VS STATE OF ODISHA	NIHAL RATH VS	// 0	
356	D-WP(C)/42687/2024	CHANDAN KUMAR RATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0	
357	D-WP(C)/42689/2024	KAILASH CHANDRA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0	
358	D-WP(C)/42692/2024	AMIYA KUMAR CHAUDHURY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0	
359	D-WP(C)/42693/2024	RAMA TRIVEDI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0	
360	D-WP(C)/42694/2024 WP(C)/24894/2024	NITYANANDA BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0	
361	D-WP(C)/42695/2024	RINKU COMMERCIAL CARRIER PVT. LTD, NAGPUR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0	
362	D-WP(C)/42696/2024	DALIT ADIBASI SURAKSHYA MANCH ODISHA (DABRI) VS STATE OF ODISHA	NITYANANDA TRIPATHY VS	// 0	
363	D-WP(C)/42697/2024	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR	PRAFULLA KUMAR KAR	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/42698/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
		COLLECTOR, GANJAM		//	
365	D-WP(C)/42700/2024	TAPASWINI DASH	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/42701/2024	BASUDEV KANHAR	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/42703/2024	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/42704/2024	SAMBHUNATH SETHY	MADAN MOHAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/42707/2024	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		COMNR, BHUBANESWAR MUNICIPAL CORPORATION, BBSR		//	
370	D-WP(C)/42708/2024	DHARANI MUNDA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/42710/2024	MAMATARANI BEHERA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/42711/2024	SWARNA PRAVA SAHOO	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/42717/2024	PRATIBHA NANDA	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		ODISHA SUB ORDINATE STAFF SELECTION COMMISSIONER, KHORDA		//	
374	D-WP(C)/42718/2024	BRUNDABATI DEHERIA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	

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375	D-WP(C)/42721/2024	STATE OF ODISHA M/S. SHRI BIRANCHI NATH PANIGRAHI, RAYAGADAARUN KUMAR ACHARYA VS	VS	// // 0	
376	D-WP(C)/42722/2024	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), KORAPUT SHREE JAGANNATH DEB, PURI VS	SUSHANTA KUMAR DASH VS	// // 0	
377	D-WP(C)/42725/2024	STATE OF ODISHA M/S. SHRI BIRANCHI NATH PANIGRAHI, RAYAGADAARUN KUMAR ACHARYA VS	VS	// // 0	
378	D-WP(C)/42729/2024	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), KORAPUT DR. MAMTA SAHU VS	SUDEEP KUMAR SARANGI VS	// // 0	
379	D-WP(C)/42732/2024	AUTHORISED OFFICER, ODISHA GRAMYA BANK, KHURDA DR. PURNA CHANDRA PATRA VS	DEBASHISH KUMAR PANDA VS	// // 0	
380	D-WP(C)/42733/2024	MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR M/S. DNC INFRASTRUCTURE PVT. LTD, BBSR VS	BIJAY PANDA VS	// // 0	
381	D-WP(C)/42734/2024	THE STATE TAX OFFICER, CT AND GST CIRCLE-1, BBSR M/S. DNC INFRASTRUCTURE PVT. LTD, BBSR VS	BIJAY PANDA VS	// // 0	
382	D-WP(C)/42735/2024	THE STATE TAX OFFICER, CT AND GST CIRCLE BBSR-1 DISHA, A SOCIETY OF HOMEOPATHIC PRACTITIONERS, RAIPURAS VS	BIJAY PANDA VS	// // 0	
383	D-WP(C)/42736/2024	STATE OF ODISHA POONAM PUJARI VS	BIJAY PANDA VS	// // 0	
384	D-WP(C)/42737/2024	THE ASST. REGISTRAR OF INCOME TAX APPELLATE TRIBUNAL, CUTTACK BHARAT CHANDRA BEHERA VS	BUDHIRAM DAS VS	// // 0	
385	D-WP(C)/42738/2024	STATE OF ODISHA KALINGA WARRIORS VS COMMISSIONER OF ENDOWMENTS ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0 //	AOR20220001657C202400058

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386	D-WP(C)/42739/2024	SOMANATH MOHANTY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
387	D-WP(C)/42741/2024	BULATI SAHOO VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
388	D-WP(C)/42743/2024	K.TRINATH PATRA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
389	D-WP(C)/42744/2024	M/S. BLACKBURN FUELS PVT. LTD, HYDERABAD VS NATIONAL ALUMINIUM COMPANY, BBSR	SWAYAMJIT ROUT VS	// 0 //	
390	D-WP(C)/42746/2024	SUBRAT KUMAR SA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
391	D-WP(C)/42747/2024	BENGULI MAJHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
392	D-WP(C)/42748/2024	SANTILATA SASMAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
393	D-WP(C)/42749/2024	GANANATH SETHY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
394	D-WP(C)/42750/2024	TRILOCHAN SAHOO VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
395	D-WP(C)/42751/2024	SWARNALATA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
396	D-WP(C)/42752/2024	SAKUNTALA CHANDA @ RANA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
397	D-WP(C)/42753/2024	BRANCH MANAGER, UCO BANK, ODAPARA	BIBHUTI BHUSAN SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE SUB COLLECTOR CUM SPECIAL CERTIFICATE OFFICER, BBSR		//	
398	D-WP(C)/42754/2024	KALICHARAN MISHRA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/42756/2024	ROJALIN MOHAPATRA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/42757/2024	HUSNARA BEGAUM	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
401	D-WP(C)/42759/2024	NIRMAL BEHERA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/42760/2024	M/S. RADHAMOHAN ENTERPRISES, CUTTACK	KALPATARU MISHRA	//	
		VS	VS	0	
		THE MANAGER, ICICI BANK, BBSR		//	
403	D-WP(C)/42761/2024	SUSIL BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/42762/2024	GANGADHAR PANIGRAHI	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		GENERAL MANAGER, WATCO, DIVISION NO-II, BBSR		//	
405	D-WP(C)/42763/2024	KAMINI DEI	DINESH CHANDRA RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/42764/2024	RANJAN BHUYAN	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/42765/2024	SIMANCHAL SAHU	JUGALA KISHORE PANDA	//	
		VS	VS	0	
		NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI		//	
408	D-WP(C)/42766/2024	SANJAY KUMAR PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	

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409	D-WP(C)/42767/2024	STATE OF ODISHA SURESH KUMAR MOHAPATRA VS	NIHAL RATH VS	// // 0	
410	D-WP(C)/42768/2024	STATE OF ODISHA SAMUEL BAGH VS	GOPABANDHU PANDA VS	// // 0	
411	D-WP(C)/42770/2024	MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR RINKU COMMERCIAL CARRIER PVT. LTD., NAGPURSIDDHARTHA SAMAL VS	VS	// // 0	
412	D-WP(C)/42771/2024	STATE OF ODISHA BISWOJITA PRIYADARSHINI VS	ASIT KUMAR CHAUDHURY VS	// // 0	
413	D-WP(C)/42772/2024	STATE OF ODISHA SOURY SITHIKANTHA SAHOO VS	DILIP KUMAR RAY VS	// // 0	
414	D-WP(C)/42773/2024	STATE OF ODISHA ASHISH KUMAR SWAIN VS	GAGAN BIHARI SINGH VS	// // 0	
415	D-WP(C)/42774/2024	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	KALPATARU MISHRA VS	// // 0	
416	D-WP(C)/42776/2024	STATE OF ODISHA PURNIMARANI JENA VS	ANANTA KUMAR ACHARYA VS	// // 0	
417	D-WP(C)/42777/2024	STATE OF ODISHA SURENDRA KUMAR SWAIN VS	KEDAR KUMAR DASH VS	// // 0	
418	D-WP(C)/42778/2024	STATE OF ODISHA SUKRA ORAM VS	SOUMYA RANJAN MOHANTY VS	// // 0	
419	D-WP(C)/42779/2024	STATE OF ODISHA PRASANTA KUMAR ROUT VS	RAJ KISHORE SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/42781/2024	MIR ABDUL HAFIZ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
421	D-WP(C)/42783/2024	SATYARTHA PRAKASH VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
422	D-WP(C)/42784/2024	DIBYA RICE MILL, KORAPUT VS CHIEF MANAGER CUM AUTHRISED OFFICER	ANANTA NARAYAN PATTANAYAK VS PNB BANK, GANJAM	// 0 //	
423	D-WP(C)/42785/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
424	D-WP(C)/42786/2024	SASMITA SAHOO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
425	D-WP(C)/42787/2024	SUBHARANJAN PATTNAIK VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	// 0 //	
426	D-WP(C)/42788/2024	SIEMS COLLEGE OF NURSING, BBSR VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	// 0 //	
427	D-WP(C)/42789/2024	ARUNA SAMANTARAY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
428	D-WP(C)/42791/2024	GANESWAR MALLICK VS STATE OF ORISSA	BIKASH KUMAR ROUSTRAY VS	// 0 //	
429	D-WP(C)/42792/2024	KUNAL GOUTAM DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
430	D-WP(C)/42793/2024	GURU NANAK PUBLIC SCHOOL, SUNDERGARH VS STATE OF ODISHA	SOURENDRA KUMAR KANUNGO VS	// 0 //	
431	D-WP(C)/42794/2024	B. HEMALATA	BIBEKANANDA NAYAK	//	

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		VS	VS	0	
432	D-WP(C)/42795/2024	STATE OF ODISHA PRAMOD KUMAR SWAIN	NIRANJAN NAYAK	//	
		VS	VS	0	
433	D-WP(C)/42796/2024	STATE OF ORISSA ANANTA KUMAR SENAPATI	GOPINATH SETHI	//	
		VS	VS	0	
434	D-WP(C)/42797/2024	STATE OF ODISHA MAHENDRA KHATEI	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
435	D-WP(C)/42800/2024	STATE OF ODISHA MADHUSUDAN NAIK	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
436	D-WP(C)/42801/2024	STATE OF ODISHA BHRAMARBAR PANDA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
437	D-WP(C)/42802/2024	STATE OF ODISHA KISHOR KUMAR PATRO	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
438	D-WP(C)/42803/2024	STATE OF ODISHA DR. GOBINDA CHANDRA GACHHAYAT	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
439	D-WP(C)/42805/2024	STATE OF ODISHA PRADEEP KUMAR PANDA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
440	D-WP(C)/42806/2024	STATE OF ODISHA RAMAKANTA NAIK	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
441	D-WP(C)/42807/2024	STATE OF ODISHA MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION	SPONDAN PRASAD HANTY	//	
		VS	VS	0	
442	D-WP(C)/42808/2024	STATE OF ODISHA RASANANDA NAIK	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	

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443	D-ABLAPL/29993/2024	STATE OF ODISHA AJIT KUMAR NAIK VS	PANCHANAN PANIGRAHI VS	// RASOL /73 /2024 ()	AOD20240000001C202400299
444	D-ABLAPL/29996/2024 ABLAPL/11059/2024	STATE OF ODISHA MOHINDER SINGH RAINA VS	JYOTI RANJAN DEO VS	// BAREIPALI /184 /2024 ()	AOR20220001593C202400017
445	D-ABLAPL/29999/2024	STATE OF ODISHA ABHINA PRADHAN @ AVINNA PRADHAN VS	SOUMYA RANJAN DAS VS	// MANIABANDHA /106 /2024 ()	
446	D-ABLAPL/30005/2024	STATE OF ODISHA BAISNAB SWAIN VS	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /206 /2024 ()	
447	D-ABLAPL/30008/2024	STATE OF ODISHA ABHJIT MANDAL VS	BYOMAKESH TRIPATHY VS	// UMERKOTE /347 /2024 ()	
448	D-ABLAPL/30013/2024	STATE OF ODISHA SABEER KUMAR BEHURA @ BIREN BEHURA VS	DEBIDUTTA MOHAPATRA VS	// RAJKANIKA /379 /2024 ()	
449	D-ABLAPL/30014/2024	STATE OF ODISHA SALIM SUNA VS	SK. ZAFARULLA VS	// NABARANGAPUR TOWN /176 /2024 ()	
450	D-ABLAPL/30015/2024	STATE OF ODISHA ANAJANA NAYAK VS	AMITAV DAS VS	// BHADRAK TOWN /552 /2024 ()	
451	D-ABLAPL/30020/2024	STATE OF ODISHA SANIA @ SANATAN @ NITYANANDA MALIK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /266 /2024 ()	
452	D-ABLAPL/30026/2024	STATE OF ODISHA PARBATI NAIK VS	PRIYA RANJAN SINGH VS	// MOTANGA /387 /2024 ()	
453	D-ABLAPL/30027/2024	STATE OF ODISHA PARAMANANDA ROUT @ PAREI ROUT VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /199 /2024 ()	
		STATE OF ODISHA		//	

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454	D-ABLAPL/30028/2024 ABLAPL/11052/2024	NILU KARNA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /289 /2024 () //	
455	D-ABLAPL/30030/2024 ABLAPL/11054/2024	SAROJ KUMAR KARNA VS STATE OF ODISHA	BIKASH KARAN VS	MANAMUNDA /289 /2024 () //	
456	D-ABLAPL/30031/2024	SAYED RIZWAN ALLI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BADAGODA P.S. /528 /2024 () //	
457	D-ABLAPL/30032/2024 ABLAPL/11037/2024	MAMATA SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /177 /2024 () //	
458	D-ABLAPL/30033/2024	SULIPTA KUMAR NANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /52 /2017 () //	
459	D-ABLAPL/30034/2024 ABLAPL/11041/2024	TRAYANATH BAG VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /177 /2024 () //	
460	D-ABLAPL/30036/2024	JAYADEB MOHANTY VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	CHOUDWAR /495 /2024 () //	
461	D-ABLAPL/30037/2024	CHANDRA NANDIBADI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KAKIRIGUMMA /83 /2024 () //	
462	D-ABLAPL/30040/2024	ABHAYA @ ABHAYA KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	N.T.P.C. /120 /2024 () //	
463	D-ABLAPL/30042/2024	GANGADHAR BEURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /137 /2024 () //	
464	D-ABLAPL/30044/2024	PRAFULLA KUMAR SATPATHY VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BINJHARPUR /381 /2024 () //	
465	D-ABLAPL/30045/2024	AJU @ ALIMPIK JENA	KULDEEP MOHANTY	SINGLA /149 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/30046/2024	STATE OF ODISHA GHANASHYAM PANDEY	TIKERAM MEHER	PAIKMAL /202 /2024	
		VS	VS	()	
467	D-ABLAPL/30049/2024	STATE OF ODISHA KALIA NAIK	PRIYA RANJAN SINGH	MOTANGA /387 /2024	
		VS	VS	()	
468	D-ABLAPL/30054/2024	STATE OF ODISHA LAXMAN SWAIN	SK. KALIM UDDIN	NIMAPADA /288 /2024	
		VS	VS	()	
469	D-ABLAPL/30058/2024	STATE OF ODISHA DILLIP @ DHAKAN MOHANTY	SURESH CHANDRA PRADHAN	KENDRAPARA /198 /2024	AOR20220003509C202400034
		VS	VS	()	
470	D-ABLAPL/30065/2024	STATE OF ODISHA BANSIDHAR KHAMARI	DIPANKAR ACHARYA	HEMGIR /429 /2024	
		VS	VS	()	
471	D-ABLAPL/30069/2024	STATE OF ODISHA PUSPA JENA	DURGADATTA MOHAPATRA	BADAMBADI /211 /2024	
		VS	VS	()	
472	D-ABLAPL/30070/2024	STATE OF ODISHA TAPAN GIRI	JAYANTA KUMAR MAJHI	BALIAPAL /124 /2024	
		VS	VS	()	
473	D-ABLAPL/30071/2024	STATE OF ODISHA RAGHUNATH BARIK	BISWAJIT NAYAK	AIR FIELD P.S. /238 /2024	
		VS	VS	()	
474	D-ABLAPL/30075/2024	STATE OF ODISHA GOPAL DALAI	JAYANTA KUMAR MAJHI	BALIAPAL /207 /2024	
		VS	VS	()	
475	D-ABLAPL/30077/2024	STATE OF ODISHA HITESH KUMAR DAS	JAYANTA KUMAR MAJHI	SINGLA /168 /2024	
		VS	VS	()	
476	D-ABLAPL/30079/2024	STATE OF ODISHA SOMANATH SAHOO @ BHANGA RAJA	AMLAN SHAKTI PAUL	BHARATPUR PS /492 /2024	
		VS	VS	()	

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477	D-ABLAPL/30080/2024	STATE OF ODISHA PRIYARANJAN DAS VS	BIBHU PRASAD MOHANTY VS	// MAHILA (BERHAMPUR) /75 /2019 ()	
478	D-ABLAPL/30083/2024	STATE OF ODISHA KIRTANA SAHOO VS	BIJAYA KUMAR NAYAK (3) VS	// NUAGAON /182 /2024 ()	AOR20230000709C202400021
479	D-ABLAPL/30084/2024	STATE OF ODISHA BAISHNAV CHARAN BEHERA @ BAISHNAVA CHARAN BEHERA VS	JYOTIRMAYA SAHOO VS	// JARADA /238 /2022 ()	
480	D-ABLAPL/30085/2024	STATE OF ODISHA BATAKRUSHNA SAHOO VS	BIBHU RANJAN MOHANTY VS	// TANGI (KHURDA) /436 /2024 ()	
481	D-ABLAPL/30087/2024	STATE OF ODISHA SAGAR PATTNAIK VS	AMLAN SHAKTI PAUL VS	// AIR FIELD P.S. /204 /2024 ()	
482	D-ABLAPL/30090/2024	STATE OF ODISHA NIGAM PRADHAN VS	SUJIT KUMAR PATTNAIK VS	// GOLANTHARA (BERHAMPUR) /198 /2024 ()	
483	D-ABLAPL/30091/2024	STATE OF ODISHA KARNAT KESHARI DAS VS	NARENDRA KUMAR LENKA VS	// JAJPUR TOWN /381 /2024 ()	
484	D-ABLAPL/30092/2024	STATE OF ODISHA CHANDRA SEKHAR GHADEI @ BIKI VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /174 /2024 ()	
485	D-ABLAPL/30093/2024	STATE OF ODISHA SIBA PRASAD BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /641 /2024 ()	
486	D-ABLAPL/30102/2024	STATE OF ODISHA KANHA NAHAK @ KANHU VS	SANTOSH KUMAR MAHANTY VS	// ASKA /553 /2024 ()	
487	D-ABLAPL/30105/2024	STATE OF ODISHA PARSHURAM SAHOO @ SAHU VS	S.S.RAY (2) VS	// HANDAPA /264 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/30106/2024	ARATI DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MARINE PST TALCHUA /120 /2024 () //	
489	D-ABLAPL/30107/2024	TULU @ JUDHISTIRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /385 /2024 () //	
490	D-ABLAPL/30110/2024	ANIL PANDA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /557 /2024 () //	
491	D-ABLAPL/30112/2024	MANMOHAN DASH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /715 /2024 () //	
492	D-ABLAPL/30116/2024	SUSIL ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /454 /2024 () //	
493	D-ABLAPL/30119/2024	PRADIPTA MUDULI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	MANAMUNDA /218 /2024 () //	
494	D-ABLAPL/30123/2024	JAGANNATH MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /324 /2022 () //	
495	D-ABLAPL/30124/2024	ROJI SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /327 /2024 () //	
496	D-ABLAPL/30125/2024	DUKHA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /731 /2024 () //	
497	D-ABLAPL/30127/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHADRAK RURAL /546 /2024 () //	
498	D-ABLAPL/30128/2024	BAHUDA BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /237 /2024 () //	
499	D-ABLAPL/30133/2024	DUKHA NAYAK	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /732 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/30135/2024	HIMANSHU LENKA	BIRAJA PRASAD NANDA	ASTARANGA /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/30136/2024	PRAKASH SAHOO	SHUBHENDU KUMAR PARIDA	KAKATAPUR /112 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/30141/2024	PADMABATI JENA	BIJAY KUMAR BEHERA	BARI RAMACHANDRAPUR /516 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/30143/2024	AKASH MUKHI	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /791 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/30146/2024	PRAMILA JALLI	VIVEKANANDA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/30147/2024	SIMANCHAL JALLI	VIVEKANANDA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/30148/2024	AKASH MUKHI	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /478 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/30150/2024	AKASH MUKHI	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /565 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/30152/2024	SUSHANTA BISWAL	ANITA SAHOO	REMUNA /151 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/30153/2024	SUNITA PANIGRAHI	JANMEJAYA KATIKIA	CUTTACK VIGILANCE /11 /2024	
	ABLAPL/11056/2024	VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/30154/2024	DIPAK KUMAR BEHERA	JAYADEBA BEHERA	CHANDABALI /66 /2023	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/30155/2024	STATE OF ODISHA BISWARANJAN MOHANTY VS	NIHAL RATH VS	// DHAULI PS /210 /2024 ()	
512	D-ABLAPL/30156/2024	STATE OF ODISHA LATA LENKA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 ()	
513	D-ABLAPL/30158/2024	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	NIHAL RATH VS	// DHAULI PS /210 /2024 ()	
514	D-ABLAPL/30159/2024	STATE OF ODISHA PRASANT KUMAR DAS VS	PRADIPTA BEURA VS	// / /0 ()	
515	D-ABLAPL/30161/2024	STATE OF ODISHA JAGANNATH MALIL @ GUDU VS	BISWORANJAN SWAIN VS	// KENDRAPARA SADAR /472 /2024 ()	
516	D-ABLAPL/30163/2024	STATE OF ODISHA RASMIKANTA JENA VS	BIJAY KUMAR BEHERA VS	// BARI /516 /2024 ()	
517	D-ABLAPL/30164/2024	STATE OF ODISHA RULU SAHOO VS	BIJAYA KUMAR PARIDA 2 VS	// NAYAGARH /145 /2024 ()	AOD20220001998C202400019
518	D-ABLAPL/30166/2024	STATE OF ODISHA MD. AJAD VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /334 /2024 ()	
519	D-ABLAPL/30170/2024	STATE OF ODISHA RAMA RAO @ M.RAMA RAO VS	ANUPAM DASH VS	// KORAPUT SADAR /31 /2024 ()	
520	D-ABLAPL/30173/2024	STATE OF ODISHA RAJESH BISWAL VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /391 /2024 ()	
521	D-ABLAPL/30176/2024	STATE OF ODISHA MANOJ MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// AUL /582 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/30177/2024	SIBANARAYAN MOHANTY VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	//0 () //	
523	D-ABLAPL/30180/2024	ASHISH JOSE TETE @ BABU VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /628 /2024 () //	
524	D-ABLAPL/30189/2024	CHANDAN PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	PURI SADAR /392 /2024 () //	AOD20240000490C202400007

ORISSA HIGH COURT

MISC CASES FILED on :01/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/1772/2019 WPC(OA)/1772/2019	SUNANDA BHOI MP		36/2024
2	D-WPCRL/29896/2024 WPCRL/122/2024	MAMATA PRADHAN MP	SASANKA SEKHAR PAIKRAY	40/2024
3	D-CRP/42706/2024 CRP/ /	SUKANTA KUMAR PRADHAN MP	MANASH RANJAN BAUG	80/2024
4	D-STREV/38944/2024 STREV/ /	M/S. BHAIRABI TIMBER TRADERS,GANJAM MP	MSHIROD KUMAR SAHOO	93/2024
5	D-TRP(C)/31682/2024 TRP(C)/206/2024	AMRITASHREE@AMITASRI MOHANTY MP	ASMIYA RANJAN MAJHI	315/2024
6	D-TRP(C)/42589/2024 TRP(C)/ /	SONALI NAIK@NAYAK MP	BINAYA BHUSAN ROUSTRAY	316/2024
7	D-TRP(C)/42607/2024 TRP(C)/ /	PINKI DAS MP	ARJUNA CHARANA BEHERA	317/2024
8	D-TRP(C)/42616/2024 TRP(C)/ /	RASMITA SWAIN MP	SANJAY KUMAR BEHERA	318/2024
9	D-TRP(C)/42623/2024 TRP(C)/ /	AMRITA SAHOO MP	NITYANANDA BEHURIA	319/2024
10	D-LAA/1/2018 LAA/1/2018	RASABIHARI PATRA MP	M/S.NIRANJAN PANDA	340/2024
11	D-LAA/1/2018 LAA/1/2018	RASABIHARI PATRA MP	M/S.NIRANJAN PANDA	341/2024
12	D-LAA/1/2018 LAA/1/2018	RASABIHARI PATRA MP	M/S.NIRANJAN PANDA	342/2024
13	D-RVWPET/42576/2024 RVWPET/ /	ODISHA LIFT IRRIGATION CORPORATION, MP	ASHOK KUMAR PANIGRAHI	352/2024
14	D-RVWPET/42671/2024 RVWPET/ /	RASH BEHARI DASH MP	ADV.	353/2024
15	D-RVWPET/19060/2024 RVWPET/84/2024	PRADEEP KUMAR MOHANTY MP		354/2024
16	D-RVWPET/415/2023 RVWPET/415/2023	DOLANJALI JAGADALA MP		355/2024
17	D-RVWPET/13721/2024 RVWPET/55/2024	MADHUSUDAN BRAHMA MP	M/S S.MANTRY, R.C.RATH, A.K.SHARMA, A.K.MISRA	356/2024
18	D-RPFAM/40917/2024 RPFAM/ /	SAMAR PRADHAN MP	ARJUNA CHARANA BEHERA	417/2024
19	D-RPFAM/42609/2024 RPFAM/ /	SARITA MOHANTY@SWAIN MP	BHASKAR CHANDRA PANDA	418/2024
20	D-RPFAM/42621/2024 RPFAM/ /	SANJAY KUMAR SAHOO MP	GOPAL KRUSHNA MOHANTY	419/2024
21	D-RPFAM/270/2023 RPFAM/270/2023	LIPUNA PARIDA MP	SIDDHARTHA SAMAL	420/2024
22	D-RPFAM/42091/2024 RPFAM/ /	SUBHAKANTA SAHOO MP	DEBASIS PANIGRAHI	421/2024
23	D-RPFAM/42790/2024 RPFAM/ /	MAHENDRA NAIK MP	GEETANJALI MAJHI	422/2024
24	D-CONTC/42657/2024 CONTC/ /	BAIDYANATH DAS MP	ADV.	430/2024
25	D-MATA/127/2023 MATA/127/2023	CHARAN JEET SINGH BHAGAL @ CHARAN MP	NEELAKUMAR MISHRA	454/2024
26	D-MATA/39537/2024	TIKI @ JYOSHNA RANI SWAIN	MALAYA KUMAR MISHRA	

27	MATA/ / D-FAO/42639/2024 FAO/ /	MP SARBESWAR LENKA MP	KUNAL KUMAR SWAIN	455/2024
28	D-FAO/101/2021 FAO/101/2021	DEBENDRA BEHERA MP	DEEPALI MAHAPATRA	867/2024
29	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA,R.DASH	868/2024
30	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA,R.DASH	890/2024
31	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA,R.DASH	891/2024
32	D-SA/182/1989 SA/182/1989	KISHORE MP	MR.H.S.MISHRA,R.DASH	892/2024
33	D-CRLREV/30010/2024 CRLREV/ /	RABINDRA KUMAR SAHU MP	ARIJEET MISHRA	893/2024
34	D-CRLREV/27643/2024 CRLREV/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	947/2024
35	D-CRLREV/29713/2024 CRLREV/571/2024	KALIA NAHAK MP	ABHIJIT DAS	948/2024
36	D-CRLREV/30089/2024 CRLREV/ /	RAMA CHANDRA BEHERA MP	PRASANTA KUMAR NANDA	949/2024
37	D-CRLREV/528/2023 CRLREV/528/2023	DEEPAK KUMAR MP	PABITRA KUMAR NAYAK	950/2024
38	D-RSA/346/2011 RSA/346/2011	KANHU CH.SRICHANDAN MP	M/S.DAYANANDA MOHAPATRA	951/2024
39	D-RSA/65/2013 RSA/65/2013	SABITA SAMANTARAY MP	M/S.SATYARANJAN MOHAPATRA	1162/2024
40	D-RSA/65/2013 RSA/65/2013	SABITA SAMANTARAY MP	M/S.SATYARANJAN MOHAPATRA	1163/2024
41	D-RSA/42715/2024 RSA/ /	NITYANANDA MOHAPATRA MP	NARAYAN PRASAD PARIJA	1164/2024
42	D-RSA/42715/2024 RSA/ /	NITYANANDA MOHAPATRA MP	NARAYAN PRASAD PARIJA	1165/2024
43	D-RSA/42715/2024 RSA/ /	NITYANANDA MOHAPATRA MP	NARAYAN PRASAD PARIJA	1166/2024
44	D-RSA/438/2023 RSA/438/2023	PREMALATA RAY MP	BIBEKANANDA BHUYAN	1167/2024
45	D-RSA/38639/2024 RSA/ /	NIRANJAN DEHURY MP	TUSAR KUMAR MISHRA	1168/2024
46	D-CMP/42347/2024 CMP/ /	KSHYAMASILA BAGAR MP	PABITRA KUMAR NAYAK	1169/2024
47	D-CMP/42577/2024 CMP/ /	SATYAPRAKASH BEHURIA MP	MAHESWAR MOHANTY	1196/2024
48	D-CMP/42618/2024 CMP/ /	SUJAYA SHANKAR SINGH DEO MP	SANTOSH KUMAR SAMANTARAY	1197/2024
49	D-CMP/42742/2024 CMP/ /	PREMALATA SAHOO MP	SOUMYA MISHRA	1198/2024
50	D-CMP/42755/2024 CMP/ /	PREMALATA SAHOO MP	SOUMYA MISHRA	1199/2024
51	D-CMP/42775/2024 CMP/ /	DILIP KUMAR PAL MP	MANOJ KUMAR MOHANTY	1200/2024
52	D-BLAPL/7868/2024 BLAPL/2461/2024	PREMANANDA SWAIN MP	S.S.RAY (2)	1201/2024
53	D-BLAPL/17507/2024 BLAPL/6020/2024	DUSMANTA NAYAK MP		1299/2024
54	D-BLAPL/20146/2024 BLAPL/7118/2024	BHAGABAN DAS MP		1300/2024
55	D-BLAPL/10686/2022 BLAPL/10686/2022	MANOJ KUMAR PANDA MP	DIPTIREKHA NANDA	1301/2024
56	D-BLAPL/1750/2024 BLAPL/452/2024	MANOJ KUMAR PANDA MP	DIPTI REKHA NANDA	1302/2024
57	D-BLAPL/1895/2024 BLAPL/445/2024	MANOJ KUMAR PANDA MP	SANJIT MISHRA, DIPTI REKHA NANDA	1303/2024
				1304/2024

58	D-BLAPL/21905/2024 BLAPL/7403/2024	ATUL PANDIT MP		1305/2024
59	D-BLAPL/23054/2024 BLAPL/9247/2024	KEDARNATH JENA @ PARABASIA MP	DEBASNAN DAS	1306/2024
60	D-BLAPL/13520/2024 BLAPL/4524/2024	AMIYA MOHANTY@NIKIN MP		1307/2024
61	D-BLAPL/6157/2024 BLAPL/1979/2024	KISHORE CHANDRA BISWAL MP		1308/2024
62	D-BLAPL/23268/2024 BLAPL/8340/2024	SUBHARANSU PARIDA @ JUBULA MP	DEBA KUMAR RATH	1309/2024
63	D-BLAPL/8262/2024 BLAPL/2538/2024	AJIT KUMAR SUNDHI MP	TIRTH KUMAR SAHU	1310/2024
64	D-BLAPL/7318/2024 BLAPL/3473/2024	SURYAKANTA PRADHAN MP	HRUDANANDA MOHAPATRA	1311/2024
65	D-BLAPL/18692/2024 BLAPL/6429/2024	KONA SRINIBAS RAO MP	SOMANATH SATAPATHY	1312/2024
66	D-BLAPL/27617/2024 BLAPL/9426/2024	PRATAP KUMAR DAS MP		1313/2024
67	D-BLAPL/16752/2024 BLAPL/5823/2024	SANJIT SETHI @ KABULA MP		1314/2024
68	D-BLAPL/19163/2024 BLAPL/6637/2024	KARAYA PALASI MP	SARBESWAR SAHOO	1315/2024
69	D-ABLAPL/27658/2024 ABLAPL/10245/2024	ROMANCHAL DAKUA @ MITU DAKUA MP		2141/2024
70	D-ABLAPL/24340/2024 ABLAPL/9083/2024	INDRAMANI SAHU @ BEHERA MP		2142/2024
71	D-ABLAPL/27238/2024 ABLAPL/10046/2024	RATANLAL PRADHAN MP		2143/2024
72	D-ABLAPL/21577/2024 ABLAPL/7971/2024	RAJESH KUMAR SAHOO MP		2144/2024
73	D-ABLAPL/26274/2024 ABLAPL/9753/2024	KHWAJA RIAJUDDIN MP		2145/2024
74	D-ABLAPL/27066/2024 ABLAPL/9966/2024	SAMBHU @ SAMBHUNATH DAS MP		2146/2024
75	D-ABLAPL/17118/2024 ABLAPL/6124/2024	AKASH MUKHI MP	JAYAKRISHNA MOHAPATRA	2147/2024
76	D-ABLAPL/16709/2022 ABLAPL/16709/2022	KESAB JANI MP		2148/2024
77	D-ABLAPL/26876/2024 ABLAPL/9876/2024	SANTOSH KUMAR PARHI @ SANTOSH PANDIT MP	DEBMANAVA JENA	2149/2024
78	D-ABLAPL/22280/2024 ABLAPL/8137/2024	MADHAB BERA@BEHERA MP	ARUN KUMAR BEHERA	2150/2024
79	D-ABLAPL/196/2024 ABLAPL/923/2024	BASANTI DASH MP		2151/2024
80	D-ABLAPL/27439/2024 ABLAPL/10136/2024	SAFIQUE AHMAD MP		2152/2024
81	D-ABLAPL/226/2024 ABLAPL/42/2024	BIRANCHI PANDA MP		2153/2024
82	D-MACA/42557/2024 MACA/ /	SAILABALA @ SOILABALA SAHU MP	BIRANCHI NARAYAN RATH	2338/2024
83	D-MACA/42557/2024 MACA/ /	SAILABALA @ SOILABALA SAHU MP	BIRANCHI NARAYAN RATH	2339/2024
84	D-MACA/41/2019 MACA/41/2019	NATIONAL INSURANCE CO.LTD. MP		2340/2024
85	D-MACA/41345/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUMMUMKOSH SINHA MP		2341/2024
86	D-MACA/41254/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BSMR MP	HITOSH SINHA	2342/2024
87	D-MACA/42668/2024 MACA/ /	AMULYA KUMAR SAHOO MP	SUSANT KUMAR MOHANTY	2343/2024
88	D-MACA/42668/2024 MACA/ /	AMULYA KUMAR SAHOO MP	SUSANT KUMAR MOHANTY	2344/2024
89	D-MACA/42673/2024	SASIBHUSAN SAHU	SUSANT KUMAR MOHANTY	

	MACA/ /	MP		2345/2024
90	D-MACA/42673/2024	SASIBHUSAN SAHU	SUSANT KUMAR MOHANTY	
	MACA/ /	MP		2346/2024
91	D-MACA/42677/2024	SAILABALA DALEI	SUSANT KUMAR MOHANTY	
	MACA/ /	MP		2347/2024
92	D-MACA/799/2017	SURESH CH.CHOUDHURY	M/S.ASHOK KU.MOHAPATRA	
	MACA/799/2017	MP		2348/2024
93	D-MACA/42677/2024	SAILABALA DALEI	SUSANT KUMAR MOHANTY	
	MACA/ /	MP		2349/2024
94	D-MACA/37781/2024	D.M., ORIENTAL INSURANCE COMPANY LTD., BIRBHAR		
	MACA/ /	MP		2350/2024
95	D-MACA/692/2019	SANJUKTA BISOI	AMIYA KU.MOHANTY	
	MACA/692/2019	MP		2351/2024
96	D-MACA/986/2023	S.BHIMA PATRO	BEDA PRAKASH PANDA	
	MACA/986/2023	MP		2352/2024
97	D-MACA/176/2022	LAXMI BEHERA	BEDA PRAKASH PANDA	
	MACA/176/2022	MP		2353/2024
98	D-MACA/42782/2024	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2354/2024
99	D-MACA/42782/2024	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2355/2024
100	D-MACA/42798/2024	THE D.M, NATIONAL INSURANCE CO. LTD., SAMBARKPUR	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2356/2024
101	D-MACA/42798/2024	THE D.M, NATIONAL INSURANCE CO. LTD., SAMBARKPUR	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2357/2024
102	D-MACA/42799/2024	D.M.,NATIONAL INSURANCE CO.LTD., CUTACK	PRANOD KUMAR TRIPATHY	
	MACA/ /	MP		2358/2024
103	D-MACA/42799/2024	D.M.,NATIONAL INSURANCE CO.LTD., CUTACK	PRANOD KUMAR TRIPATHY	
	MACA/ /	MP		2359/2024
104	D-MACA/42804/2024	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2360/2024
105	D-MACA/42804/2024	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2361/2024
106	D-MACA/42809/2024	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2362/2024
107	D-MACA/42809/2024	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN	PRAMODA KUMAR TRIPATHY	
	MACA/ /	MP		2363/2024
108	D-CRLA/30009/2024	KHITISH KUMAR ACHARYA	DEVASHIS PANDA	
	CRLA/ /	MP		2493/2024
109	D-CRLA/20870/2024	CHAGLU@CHAGLA@PRASANTA SINGH	RAMANI KANTA PATTANAİK	
	CRLA/701/2024	MP		2494/2024
110	D-CRLA/29956/2024	SOUMENDRA CHOUDHURY	SUSANTA KUMAR MISHRA	
	CRLA/ /	MP		2495/2024
111	D-CRLA/29956/2024	SOUMENDRA CHOUDHURY	SUSANTA KUMAR MISHRA	
	CRLA/ /	MP		2496/2024
112	D-CRLA/175/2023	AVNEESH NAIK	DURLLABHA RANJAN MISHRA.M/S DURGA PRASAD S MALLICK, A C	
	CRLA/175/2023	MP		2497/2024
113	D-CRLA/52/2023	M/S. GRAPHITE INDIA LTD., BOLANGIR	AVIJIT PATNAİK	
	CRLA/52/2023	MP		2498/2024
114	D-CRLA/53/2023	M/S. GRAPHITE INDIA LTD., BOLANGIR	AVIJIT PATNAİK	
	CRLA/53/2023	MP		2499/2024
115	D-CRLA/30117/2024	MANOJ BEHERA @ SUSHANTA @ OLLA	SUSHANTA KUMAR SAMANTARAY	
	CRLA/ /	MP		2500/2024
116	D-CRLA/30117/2024	MANOJ BEHERA @ SUSHANTA @ OLLA	SUSHANTA KUMAR SAMANTARAY	
	CRLA/ /	MP		2501/2024
117	D-CRLA/1129/2023	Y.RAVI KUMAR	AKASH BHUYAN	
	CRLA/1129/2023	MP		2502/2024
118	D-CRLA/30175/2024	NARAYAN CHANDRA PRADHAN	AKASH BHUYAN	
	CRLA/ /	MP		2503/2024
119	D-CRLA/30174/2024	GYANA RANJAN SWAIN @ SADHUA	GHANASHYAM MUDULI	
	CRLA/ /	MP		2504/2024
120	D-CRLA/17943/2024	NIRMAL BISWAL	BRUNDABAN ROUT	
	CRLA/606/2024	MP		2505/2024

	CRLMC/ /	MP		2707/2024
153	D-CRLMC/30172/2024	AJIT PRADHAN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2708/2024
154	D-CRLMC/30178/2024	SARANGADHARA PATALASINGH @ SARANGADHARA	SANDEEP KUMAR BHANJADEO	
	CRLMC/ /	MP		2709/2024
155	D-CRLMC/30182/2024	SAROJ KUMAR SWAIN	AJAYA KUMAR PRADHAN	
	CRLMC/ /	MP		2710/2024
156	D-CRLMC/30184/2024	BIRANCHI NARAYAN DAS MOAHAPATRA	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		2711/2024
157	D-CRLMC/30185/2024	SANKAR BEHERA	DEVASHIS PANDA	
	CRLMC/ /	MP		2712/2024
158	D-WA/42584/2024	JYOTIRMAYA PATEL	PRAKASH KUMAR ROUT	
	WA/ /	MP		7180/2024
159	D-WA/42588/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7181/2024
160	D-WA/42588/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7182/2024
161	D-WA/42588/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7183/2024
162	D-WA/42633/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7184/2024
163	D-WA/42633/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7185/2024
164	D-WA/42633/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7186/2024
165	D-WA/42637/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7187/2024
166	D-WA/42637/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7188/2024
167	D-WA/42637/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7189/2024
168	D-WA/42705/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7190/2024
169	D-WA/42640/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7191/2024
170	D-WA/42705/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7192/2024
171	D-WA/42705/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7193/2024
172	D-WA/42640/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7194/2024
173	D-WA/42640/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7195/2024
174	D-WA/38192/2024	PRADIPTA KUMAR BEHERA	BIJAY KUMAR MOHANTY	
	WA/ /	MP		7196/2024
175	D-WA/42713/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7197/2024
176	D-WA/42713/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7198/2024
177	D-WA/42713/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		7199/2024
178	D-WA/42714/2024	THE DIRECTOR , ST AND SC DEVELOPMENT	IN MICROFINES AND BACKWARD CLASSES WELFARE DEPTT	
	WA/ /	MP		7200/2024
179	D-WA/42714/2024	THE DIRECTOR , ST AND SC DEVELOPMENT	IN MICROFINES AND BACKWARD CLASSES WELFARE DEPTT	
	WA/ /	MP		7201/2024
180	D-WA/42714/2024	THE DIRECTOR , ST AND SC DEVELOPMENT	IN MICROFINES AND BACKWARD CLASSES WELFARE DEPTT	
	WA/ /	MP		7202/2024
181	D-WA/42716/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7203/2024
182	D-WA/42716/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7204/2024
183	D-WA/42716/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7205/2024

184	D-WP(C)/41337/2024 WP(C)/23993/2024	SUSANTA KUMAR BARAL MP	SANATAN DAS	13377/2024
185	D-WP(C)/42489/2024 WP(C)/ /	M/S SAI OM TOURS AND TRANSPORT PVT MP	TAMIDI PARNAIK	13378/2024
186	D-WP(C)/17769/2018 WP(C)/17769/2018	SANJUKTANAYAK MP	SRI BIPLABA P.B BAHALI	13379/2024
187	D-WP(C)/9889/2024 WP(C)/5440/2024	MAYADHAR DEHURI MP		13380/2024
188	D-WP(C)/42504/2024 WP(C)/ /	TUNA DAS MP	KSHIROD KUMAR ROUT	13381/2024
189	D-WP(C)/42506/2024 WP(C)/ /	GANGADHAR SAHOO MP	AUROVINDA MOHANTY	13382/2024
190	D-WP(C)/42527/2024 WP(C)/ /	SAROJINI ROUT MP	SAROJA KANTA SAMAL	13383/2024
191	D-WP(C)/42537/2024 WP(C)/ /	HIMANSU BHUSAN BEHERA MP	BHABANI SHANKAR DASPARIDA	13384/2024
192	D-WP(C)/42490/2024 WP(C)/24884/2024	ORIENT CONSTRUCTIONS PVT LTD MP	SASWAT KUMAR ACHARYA	13385/2024
193	D-WP(C)/36664/2024 WP(C)/20807/2024	KIRTEE KOUSHIKA PANDA MP		13386/2024
194	D-WP(C)/42571/2024 WP(C)/ /	SWALEHA AHEMMED MP	ANUP KUMAR PATTNAIK	13387/2024
195	D-WP(C)/42574/2024 WP(C)/ /	SWALEHA AHMED MP	ANUP KUMAR PATTNAIK	13388/2024
196	D-WP(C)/41337/2024 WP(C)/23993/2024	SUSANTA KUMAR BARAL MP	SANATAN DAS	13389/2024
197	D-WP(C)/42580/2024 WP(C)/ /	SWALEHA AHEMMED MP	ANUP KUMAR PATTNAIK	13390/2024
198	D-WP(C)/42275/2024 WP(C)/24886/2024	SANTOSH KUMAR SAHOO MP	KARUNAKAR RATH	13391/2024
199	D-WP(C)/3354/2024 WP(C)/1991/2024	BHARATI PATRA MP	KISHORE KUMAR MISHRA	13392/2024
200	D-WP(C)/35122/2024 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	13393/2024
201	D-WP(C)/42594/2024 WP(C)/ /	BISWANATH BEHERA MP	SUDHANSU SEKHAR PATI	13394/2024
202	D-WP(C)/42593/2024 WP(C)/ /	GANESH PRADHAN MP	BIPIN KUMAR NAYAK	13395/2024
203	D-WP(C)/41814/2024 WP(C)/24506/2024	MAA SARALA S.H.G., ANGUL MP	PRIYA RANJAN SINGH	13396/2024
204	D-WP(C)/42595/2024 WP(C)/24874/2024	KRUTIBASH JENA MP	ASHOK KUMAR SAHOO	13397/2024
205	D-WP(C)/42598/2024 WP(C)/24880/2024	RAJESH CHAUDHURY MP	SANKAR PRAASAD PANI	13398/2024
206	D-WP(C)/42599/2024 WP(C)/ /	BISWAMBAR ROUT MP	SAILABALA JENA	13399/2024
207	D-WP(C)/42601/2024 WP(C)/ /	MUKESH BHOI MP	AGASTI KANUNGO	13400/2024
208	D-WP(C)/42603/2024 WP(C)/ /	RATIKANTA BEHERA MP	PRAKASH CHOUDHURY	13401/2024
209	D-WP(C)/42604/2024 WP(C)/ /	SUBASH BISWAS MP	SAROJ KUMAR PADHI	13402/2024
210	D-WP(C)/42605/2024 WP(C)/ /	SUDHIR BARIK MP	PRAKASH CHOUDHURY	13403/2024
211	D-WP(C)/42606/2024 WP(C)/24899/2024	M/S MAA KANAKDURGA ENTERPRISES, MP	BISWA SHANKAR ROUT	13404/2024
212	D-WP(C)/20927/2024 WP(C)/13413/2024	SARITA BEHERA MP	BIDYADHAR MANSING	13405/2024
213	D-WP(C)/31823/2024 WP(C)/18029/2024	BAIDHAR BEHERA MP	AMIYA KUMAR MOHANTY	13406/2024
214	D-WP(C)/37609/2024 WP(C)/22239/2024	FAKIR MOHAN LENKA MP		13407/2024
215	D-WP(C)/37607/2024	AJAYA KUMAR DASH		

	WP(C)/22223/2024	MP		13408/2024
216	D-WP(C)/42617/2024 WP(C)/ /	SANJAY KUMAR SETHY MP	KUNAL KUMAR SWAIN	13409/2024
217	D-WP(C)/42627/2024 WP(C)/ /	SUBHASHREE SAHOO MP	DR.BINOD KUMAR MISHRA	13410/2024
218	D-WP(C)/42635/2024 WP(C)/ /	NAROTTAM PRADHAN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	13411/2024
219	D-WP(C)/42650/2024 WP(C)/24901/2024	PINKINA SAMANTARAY MP	SRIDHAR RATH	13412/2024
220	D-WP(C)/8070/2018 WP(C)/8070/2018	RABINDRA KUMAR @ RABINDRA NATH SAMAL MP	SUBHAJIT MOHANTY	13413/2024
221	D-WP(C)/35453/2020 WP(C)/35453/2020	GANESWAR NAYAK MP	SATYA RANJAN MOHAPATRA	13414/2024
222	D-WP(C)/5355/2019 WP(C)/5355/2019	SANJUKTA PRADHAN MP		13415/2024
223	D-WP(C)/15336/2008 WP(C)/15336/2008	SOBHA BAG MP	M/S.LAXMIDHAR DASH	13416/2024
224	D-WP(C)/28242/2023 WP(C)/28242/2023	PRAJNYA PARIMITA BARIK MP	CHANDRAKANTA NAYAK	13417/2024
225	D-WP(C)/23230/2021 WP(C)/23230/2021	PRAFULLA KUMAR MOHANTY MP	SATYABRATA MOHANTY	13418/2024
226	D-WP(C)/42676/2024 WP(C)/ /	ANJALI PATNAIK MP	MIHIR SEKHAR SAHOO	13419/2024
227	D-WP(C)/39229/2024 WP(C)/23017/2024	DR.RAJAKISHORE BARAD MP	RANJIB DAS	13420/2024
228	D-WP(C)/10604/2024 WP(C)/6441/2024	BASUDEV BEHERA MP		13421/2024
229	D-WP(C)/42685/2024 WP(C)/ /	ABHIRAM MOHANTY MP	P. V. BALAKRISHNA	13422/2024
230	D-WP(C)/42687/2024 WP(C)/ /	CHANDAN KUMAR RATH MP	PRAKASH CHANDRA DASH	13423/2024
231	D-WP(C)/42694/2024 WP(C)/24894/2024	NITYANANDA BEHERA MP	SATYAJIT BEHERA	13424/2024
232	D-WP(C)/42696/2024 WP(C)/ /	DALIT ADIBASI SURAKHSHYA MANCH ODISHA MP	DEBENDRA KISHOR RATHY	13425/2024
233	D-WP(C)/42698/2024 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	13426/2024
234	D-WP(C)/42697/2024 WP(C)/ /	PRAFULLA BEHERA @ PRAFULLA KUMAR KAR MP	PRAFULLA KUMAR KAR	13427/2024
235	D-WP(C)/42698/2024 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	13428/2024
236	D-WP(C)/42701/2024 WP(C)/ /	BASUDEV KANHAR MP	NRUSINGH CH. ROUT	13429/2024
237	D-WP(C)/42703/2024 WP(C)/ /	PRAFULLA BEHERA @ PRAFULLA KUMAR KAR MP	PRAFULLA KUMAR KAR	13430/2024
238	D-WP(C)/42704/2024 WP(C)/ /	SAMBHUNATH SETHY MP	MADAN MOHAN DAS	13431/2024
239	D-WP(C)/42707/2024 WP(C)/ /	ASHOK KUMAR KHUNTIA MP	RABI NARAYAN BEHERA	13432/2024
240	D-WP(C)/42708/2024 WP(C)/ /	DHARANI MUNDA MP	SUBHADUTTA ROUSTRAY	13433/2024
241	D-WP(C)/42710/2024 WP(C)/ /	MAMATARANI BEHERA MP	SUBHADUTTA ROUSTRAY	13434/2024
242	D-WP(C)/42711/2024 WP(C)/ /	SWARNA PRAVA SAHOO MP	SUBHADUTTA ROUSTRAY	13435/2024
243	D-WP(C)/42717/2024 WP(C)/ /	PRATIBHA NANDA MP	SANTOSH KUMAR NANDA	13436/2024
244	D-WP(C)/42718/2024 WP(C)/ /	BRUNDABATI DEHERIA MP	SUBHADUTTA ROUSTRAY	13437/2024
245	D-WP(C)/42721/2024 WP(C)/ /	M/S. SHRI BIRANCHI NATH PANIGRAHI, RAKESH KUMAR ACHARYA MP		13438/2024
246	D-WP(C)/24027/2024 WP(C)/13631/2024	M/S BALAJI SOLAR SYSTEMS-M/S UNICORNSUNDA MP	SUNANDA DEWIBEDI, BBSR	13439/2024

247	D-WP(C)/42722/2024 WP(C)/ /	SHREE JAGANNATH DEB, PURI MP	SUSHANTA KUMAR DASH	13440/2024
248	D-WP(C)/42725/2024 WP(C)/ /	M/S. SHRI BIRANCHI NATH PANIGRAHI, RAJAKOTDA MP	RAMAKANT MAR ACHARYA	13441/2024
249	D-WP(C)/22814/2024 WP(C)/12875/2024	M/S. WOODHILL HILLWAYS (JV), GHAZIABAD MP	ABHIRAM DWIBEDI, G.MUKHARJEE	13442/2024
250	D-WP(C)/40687/2024 WP(C)/ /	SRADHANJALI SAHOO MP	SUBHASHIS MISHRA	13443/2024
251	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S.RAMAKANT MOHANTY	13444/2024
252	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S.RAMAKANT MOHANTY	13445/2024
253	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S.RAMAKANT MOHANTY	13446/2024
254	D-WP(C)/21216/2013 WP(C)/21216/2013	MD.MOINUDDIN MP	M/S.RAMAKANT MOHANTY	13447/2024
255	D-WP(C)/21216/2013 WP(C)/21216/2013	MD.MOINUDDIN MP	M/S.RAMAKANT MOHANTY	13448/2024
256	D-WP(C)/21216/2013 WP(C)/21216/2013	MD.MOINUDDIN MP	M/S.RAMAKANT MOHANTY	13449/2024
257	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA MP	SAIBRATA RATH	13450/2024
258	D-WP(C)/35767/2024 WP(C)/20766/2024	HRUDANANDA SURENDRA SINGH MP	BIJAYA KUMAR BEHERA	13451/2024
259	D-WP(C)/42743/2024 WP(C)/ /	K.TRINATH PATRA MP	PRAKASH CHANDRA DASH	13452/2024
260	D-WP(C)/42747/2024 WP(C)/ /	BENGULI MAJHI MP	BRAHMANANDA TRIPATHY	13453/2024
261	D-WP(C)/42738/2024 WP(C)/ /	KALINGA WARRIORS MP	PRABODHA CHANDRA NAYAK	13454/2024
262	D-WP(C)/42753/2024 WP(C)/ /	BRANCH MANAGER, UCO BANK, ODAPARTHA MP	ABHIRAM BHUTI BHUSAN SWAIN	13455/2024
263	D-WP(C)/41829/2023 WP(C)/41829/2023	GAGAN BIHARI SWAIN MP	NALINI KUMAR JENA	13456/2024
264	D-WP(C)/42764/2024 WP(C)/ /	RANJAN BHUYAN MP	ASHOK KUMAR SARANGI	13457/2024
265	D-WP(C)/42767/2024 WP(C)/ /	SURESH KUMAR MOHAPATRA MP	NIHAL RATH	13458/2024
266	D-WP(C)/42773/2024 WP(C)/ /	ASHISH KUMAR SWAIN MP	GAGAN BIHARI SINGH	13459/2024
267	D-WP(C)/42772/2024 WP(C)/ /	SOURY SITHIKANTHA SAHOO MP	DILIP KUMAR RAY	13460/2024
268	D-WP(C)/42776/2024 WP(C)/ /	PURNIMARANI JENA MP	ANANTA KUMAR ACHARYA	13461/2024
269	D-WP(C)/42777/2024 WP(C)/ /	SURENDRA KUMAR SWAIN MP	KEDAR KUMAR DASH	13462/2024
270	D-WP(C)/42781/2024 WP(C)/ /	MIR ABDUL HAFIZ MP	PRAFULLA KUMAR MOHAPATRA	13463/2024
271	D-WP(C)/42779/2024 WP(C)/ /	PRASANTA KUMAR ROUT MP	RAJ KISHORE SWAIN	13464/2024
272	D-WP(C)/42784/2024 WP(C)/ /	DIBYA RICE MILL, KORAPUT MP	ANANTA NARAYAN PATTANAYAK	13465/2024
273	D-WP(C)/42794/2024 WP(C)/ /	B. HEMALATA MP	BIBEKANANDA NAYAK	13466/2024
274	D-WP(C)/42793/2024 WP(C)/ /	GURU NANAK PUBLIC SCHOOL, SUNDERGARH MP	SURENDRA KUMAR KANUNGO	13467/2024
275	D-WP(C)/10032/2024 WP(C)/5359/2024	ANADI CHARAN DALAI MP		13468/2024
276	D-WP(C)/42792/2024 WP(C)/ /	KUNAL GOUTAM DAS MP	SUKANTA KUMAR NAYAK	13469/2024
277	D-WP(C)/42797/2024 WP(C)/ /	MAHENDRA KHATEI MP	SANJIB KUMAR BHANJADEO	13470/2024
278	D-WP(C)/11161/2023	SHRI JAGANNATH TOWN BUS OWNERS ASSOCIATION, PURI		

	WP(C)/11161/2023	MP		13471/2024
279	D-WP(C)/42800/2024	MADHUSUDAN NAIK	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		13472/2024
280	D-WP(C)/42802/2024	KISHOR KUMAR PATRO	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		13473/2024
281	D-WP(C)/42806/2024	RAMAKANTA NAIK	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		13474/2024
282	D-WP(C)/42807/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION, NIPUR		
	WP(C)/ /	MP		13475/2024
283	D-WP(C)/42808/2024	RASANANDA NAIK	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		13476/2024
284	D-WP(C)/38406/2024	SOURAV SEKHAR BEHERA	IN PERSON	
	WP(C)/24305/2024	MP		13477/2024